



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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**(DES - V SECTION)**

**MINUTES OF THE NORMS COMMITTEE- V**

**MEETING No.** NC/5/MEET/Feb/202223/28

**DATED:** 21/02/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Feb/202223/28 dated 21/02/2023 of Norms Committee - V for the year 2022-23 was held on 21/02/2023 under the Chairmanship of JAI PAL,Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	DGFT(HQ)
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	NAND Lal,Technical Consultant	DPIIT
4	SHAISH KUMAR,Technical Consultant	DGFT
5	ramasrey lal,Technical Consultant	Ministry of Commerce

**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Feb/202223/28																							
Case Status	Case Approved																							
Party Name	KABADI SHANKARSA AND COMPANY																							
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023																							
HQ File Number	HQRNORM REVIW00005985AM23																							
RA File Number	072404000234 AM21																							
Licence No and Date	0711000014/null																							
Norms Committee Decision:																								
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC Meeting No- NC/5/MEET/Nov/202223/17 dated 14.12.2022. After detailed deliberation and based on recommendation of technical authority, committee decided re-fix the input output norms as under:</p>																								
<table border="1"> <thead> <tr> <th>S.N.</th> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>NAPKIN MADE OUT OF FLAX (LINEN) SIZE 45x45 cm</td> <td>10400 Nos.</td> <td>100% LINEN FABRIC 7SX7S 34X32 63"</td> <td>3820Mtr.</td> </tr> <tr> <td>2</td> <td>TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x240 cm</td> <td>16200 Nos.</td> <td>100% LINEN FABRIC 7SX7S 34X32 65"</td> <td>46596 Mtr.</td> </tr> <tr> <td>3</td> <td>TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145X320 cm</td> <td>4080 Nos.</td> <td>100% LINEN FABRIC 7SX7S 34X32 65"</td> <td>1556 Mtr.</td> </tr> </tbody> </table>					S.N.	Export item	Qty.	Import item	Qty. Recommended	1	NAPKIN MADE OUT OF FLAX (LINEN) SIZE 45x45 cm	10400 Nos.	100% LINEN FABRIC 7SX7S 34X32 63"	3820Mtr.	2	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x240 cm	16200 Nos.	100% LINEN FABRIC 7SX7S 34X32 65"	46596 Mtr.	3	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145X320 cm	4080 Nos.	100% LINEN FABRIC 7SX7S 34X32 65"	1556 Mtr.
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RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.																								

Case No.	2 / NC/5/MEET/Feb/202223/28			
Case Status	Case Deferred			
Party Name	NSB TECHNOLOGIES			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023			
HQ File Number	HQRNORM REVIW00000424AM23			
RA File Number	072404000171 AM15			
Licence No and Date	0710106576/27/08/2014			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that RA-Bangalore was requested to provide the copy of adjudication order and copy of appeal filed by the firm. The committee noted that an adjudication order has been received on email dated 08.0202023 and a copy of appeal is still awaited from the zonal</p>				

office Chennai. Therefore, the committee decided to wait for RA's reply and defer the case.

The case stands deferred.

Case No.	3 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00003498AM23
RA File Number	072404000124 AM17
Licence No and Date	0710110049/04/07/2016

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that this cases was rejected on the basis of the fact that firm have not made any export against advance authorization. Now firm has requested for fixation of norms and stated that they have another Advance Authorizations for same export product in which they have made some excess export and wants to club the advance authorization with those advance authorization as per para 4.38 of HBP.

The Committee observed that firm has applied export items in terms of meters and the import items are asked on weight basis. There is no indication of wastage claimed and declaration of net contents in the online application. After detailed deliberation and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:

1. Copy of ANF4A.
2. Indicating % of wastage claimed for each import item.
3. Net contents on import item in export items.
4. Copies of another Advance Authorizations of same export/import items for clubbing.

The committee also decided to request RA-Bangalore to provide current status of the Adv. Auth No- 710110049 dated 04.07.2016.

The case stands deferred.

Case No.	4 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00003497AM23
RA File Number	072404000199 AM17
Licence No and Date	0710110493/05/10/2016

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that this cases was

rejected on the basis of the fact that firm have not made any export against advance authorization. Now firm has requested for fixation of norms and stated that they have another Advance Authorizations for same export product in which they have made some excess export and wants to club the advance authorization with those advance authorization as per para 4.38 of HBP.

The Committee observed that firm has applied export items in terms of meters and the import items are asked on weight basis. There is no indication of wastage claimed and declaration of net contents in the online application. After detailed deliberation and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:

1. Copy of ANF4A.
2. Indicating % of wastage claimed for each import item.
3. Net contents on import item in export items.
4. Copies of another Advance Authorizations of same export/import items for clubbing.

The committee also decided to request RA-Bangalore to provide current status of the Adv. Auth No- 710110493 dated 05.10.2016.

The case stands deferred.

Case No.	5 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	018505000356AM19
RA File Number	052404000720 AM19
Licence No and Date	0510410047/26/03/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm was asked to furnish the following;

1. CAD mentioning export serial no.
2. Waste percentage for each product.
3. Calculation table beginning from initial fabric taken in SQMs, Fabric in SQMs left after first process, wastage in SQMs and percentage occurred, Justification for the same. The same information to go on up-to the final stage of product.

The committee noted that Specific point wise reply is not submitted. Therefore, committee decided to ask the applicant to clarify and submit pointwise reply for above said information otherwise this case will be rejected.

The case stands deferred.

Case No.	6 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023

HQ File Number	HQRNORM REVIW00003957AM23																												
RA File Number	062404000005 AM20																												
Licence No and Date	0610039158/15/04/2019																												
Norms Committee Decision:																													
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re- fixation of norms of NC Meeting No- NC/5/MEET/Apr/202223/2 date 31.05. 2022. After detailed and based on recommendation of technical authority, committee decided to re-fix the adhoc norms as under:</p> <p>Taking Cue from G-25 and G-23 and information given by the firm, following norms are recommended:</p> <p><b>1. Export item: Men's/Ladies Riding Boots made of Leather (Long Boot)–</b></p> <p><b>Qty.- 12000 Pairs</b></p> <p><b>Import items:</b></p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Description</th> <th>Qty. per pair</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Hydraguard Sealing Tape Polyester, Width 22 mm</td> <td>Net to net</td> </tr> <tr> <td>2</td> <td>Elastic Tape Polyester 71% + elastic gore 29%, Width 16"</td> <td>Net content +1% wastage</td> </tr> <tr> <td>3</td> <td>Snap Fasteners T.C. Brass/ Alloy</td> <td>Deleted (not imported)</td> </tr> <tr> <td>4</td> <td>Leather Lining</td> <td>Deleted(not imported)</td> </tr> <tr> <td>5</td> <td>PU Lining surface coating 100% PU, Backing 100% non-woven</td> <td>3.01 Sq. ft.</td> </tr> <tr> <td>6</td> <td>100% Polyester Knitted Dyed Fabric GSM 300 to 400 +/-10% Polyester fabric laminated with PU foam and Trycot, width 58"</td> <td>Net To Net</td> </tr> </tbody> </table> <p><b>2. Export item: Mens/Ladies Riding Boots made of Synthetic – (Half Boot)</b></p> <p><b>Qty- - 6000 Pairs</b></p> <p><b>Import items:</b></p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Description</th> <th>Qty. per pair</th> </tr> </thead> <tbody> <tr> <td>7.</td> <td>PU Synthetic Leather (of relevant GSM and Quality)</td> <td>3.25 Sq. ft</td> </tr> </tbody> </table>			S. No.	Description	Qty. per pair	1	Hydraguard Sealing Tape Polyester, Width 22 mm	Net to net	2	Elastic Tape Polyester 71% + elastic gore 29%, Width 16"	Net content +1% wastage	3	Snap Fasteners T.C. Brass/ Alloy	Deleted (not imported)	4	Leather Lining	Deleted(not imported)	5	PU Lining surface coating 100% PU, Backing 100% non-woven	3.01 Sq. ft.	6	100% Polyester Knitted Dyed Fabric GSM 300 to 400 +/-10% Polyester fabric laminated with PU foam and Trycot, width 58"	Net To Net	S. No.	Description	Qty. per pair	7.	PU Synthetic Leather (of relevant GSM and Quality)	3.25 Sq. ft
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5. Export item: MENS/ LADIES SAFETY BOOTS MADE OF LEATHER –

Qty- 3000 Pairs

Import items:

S. No.	Description	Qty. per pair
8	Rubber out sole synthetic rubber (of relevant Quality &size)	Net to net
9	Composite Toe Cap fibre glass, kevlar or carbon fibre (of relevant GSM and Quality)	Net to net
10	Foot Bed (of relevant GSM and Quality)	Net to net

6. **Export Item:** Mens/Ladies safety boot:

Qty. 2000 Pairs

Import Items:

S. No.	Item description	Qty.
8	Rubber Out sole	Net to net
9	Composite toe cap	Net to net
10	Foot bed	Not imported- deleted
11	Synthetic Microfibre leather	Not imported -deleted

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	7 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	PARVEEN WOOLLEN & SPINNING MILLS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004323AM23

RA File Number	332404000005 AM20
Licence No and Date	3310030531/25/04/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm's application had been sent to Textiles commissioner, Mumbai for their comments and they have requested for some time to examine this case and submit the report. Therefore, committee decided to defer the case</p> <p>The case stands deferred.</p>	

Case No.	8 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SRI CHERAN SYNTHETICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004672AM23
RA File Number	322404000012 AM20
Licence No and Date	3210078968/24/05/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that this case was rejected in NC Meeting No- 3/84-ALC3/2020 Dated 17.09.2020 due to non-submission of the following information:</p> <ol style="list-style-type: none"> <li>1. Stage Wise Wastage with Manufacturing process.</li> <li>2. Net content of Cotton yarn in the 4 products is 28000 Kg, 56000 Kg, 70,000 kg and 112000 kg and the weight of the export product which are blended with manmade fibre is also same, where the weight of manmade fibre will go.</li> </ol> <p>Now the firm has submitted their request for review of NC decision without providing the above said information. After detailed deliberation, committee decided ask the firm to furnish proper reply otherwise this case will be rejected.</p> <p>The case stands deferred.</p>	

Case No.	9 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004143AM23
RA File Number	052304000191 AM20
Licence No and Date	0510411528/19/08/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm has requested for deletion of Style no form approved norms of Meeting No- NC/5/MEET/Oct/202223/12 Dated 20.10.2022. The firm stated that these style numbers were not given at the time of issuance of advance authorization and subsequently not mentioned in any shipping bill. After detailed</p>	

deliberation, committee noted that norms were approved in above said NC meeting with-in SION. Therefore, the committee decided to delete style no and re-fix the adhoc norms as under:

S.NO	EXPORT ITEMS	QTY
1	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	4222 NOS.

Import Items:

IMPORT S.NO	Description	Technical Specification	UOM	(Qty.) Wastages (%)
1	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%	SQM	Net+4.03
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%	SQM	Net+1.99
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%	SQM	Net+1.40
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%	SQM	Net+2.05
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%	SQM	Net+0.28
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK	Yard	Net+0.69
14	METAL RING	1inch 20m/m*4 OM/M	NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M	NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET
21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold	NOS	NET TO NET



23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold	NOS	NET TO NET
24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/	Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH	Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	QTY
2	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	3710 NOS.

## Import Items:

IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
2	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%	SQM	Net+3.96
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%	SQM	Net+2.12
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%	SQM	Net+1.07
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%	SQM	Net+2.19
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%	SQM	Net+0.13
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK	Yard	Net+0.69
14	METAL RING	1inch 20m/m*4 OM/M	NOS	NET TO NET

17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M	NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET
21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold	NOS	NET TO NET
23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold	NOS	NET TO NET
24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/	Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH	Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	QTY
3	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	2984 NOS.

## Import Items:

IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
3	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%	SQM	Net+4.21
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%	SQM	Net+1.53
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%	SQM	Net+3.56
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%	SQM	Net +2.05
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%	SQM	Net +1%

12	LOGO WEBBING	1.5"SM NYLONG Color BLACK		Yard	Net+0.69
14	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M		NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold		NOS	NET TO NET
23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold		NOS	NET TO NET
24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/		Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH		Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	QTY
4	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	3320 NOS.

## Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	Wastages (%)
5	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%		SQM	Net+4.31
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold		NOS	NET TO NET
15	METAL RING	1/2inch 10mm*3.om/m		NOS	NET TO NET

16	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold		NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE		Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold		NOS	NET TO NET
25	NYLON ZIPPER	#3,B30070 WHITE		Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	QTY
5	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	2628 NOS.

## Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	Wastages (%)
6	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%		SQM	Net+4.28
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold		NOS	NET TO NET
15	METAL RING	1/2inch 10mm*3.om/m		NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color#		NOS	NET TO NET

		Shiny Gold			
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE	Yard	Net+0.28	
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET	
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold	NOS	NET TO NET	
25	NYLON ZIPPER	#3,B30070 WHITE	Yard	Net+3.33	

EXPORT S.NO	EXPORT ITEMS	QTY
6	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	2975 NOS.

## Import Items:

IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
7	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%	SQM	Net+4.38
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold	NOS	NET TO NET
15	METAL RING	1/2inch 10mm*3.0m/m	NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M	NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold	NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE	Yard	Net+0.28

20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold		NOS	NET TO NET
25	NYLON ZIPPER	#3,B30070 WHITE		Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	QTY
7	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	2773 NOS.

## Import Items:

IMPORT S.NO	Description	Technical Specification		UOM	Wastages (%)
8	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%		SQM	Net+4.81
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold		NOS	NET TO NET
15	METAL RING	1/2inch 10mm*3.0m/m		NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M		NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold		NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE		Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold		NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold		NOS	NET TO NET

25	NYLON ZIPPER	#3,B30070 WHITE		Yard	Net+1
RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.					

Case No.	10 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004088AM23
RA File Number	052404000322 AM20
Licence No and Date	0510411721/03/09/2019

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Corn Foam Cushion	550000 Nos.	LACQUERED DUAL LAYER	1.05 SQM/SQM CONTET IN EXPORT
		TECHNOMELT PSM 551 DERMA-TEK	1.05 KG/KG CONTET IN EXPORT
		RELEASE PAPER 2PE160/11 WH	1.05 SQM/SQM CONTET IN EXPORT
Soft Corn Cushions	20000 Nos.	LACQUERED DUAL LAYER	1.05 SQM/SQM CONTET IN EXPORT
		TECHNOMELT PSM 551 DERMA-TEK	1.05 KG/KG CONTET IN EXPORT
		RELEASE PAPER 2PE160/11 WH	1.05 SQM/SQM CONTET IN EXPORT

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	11 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	PARVEEN WOOLLEN & SPINNING MILLS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004361AM23

RA File Number	332404000022 AM20
Licence No and Date	3310030609/24/10/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm's application had been sent to Textiles commissioner, Mumbai for their comments and they have requested for some time to examine this case and submit the report. Therefore, committee decided to defer the case</p> <p>The case stands deferred.</p>	

Case No.	12 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	018505000104AM20
RA File Number	052404000437 AM20
Licence No and Date	0510412317/01/11/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm has submitted their reply. After detailed deliberation, committee noted that the indigenous item has also used in making of export item and its details in appendix 4E are not received. Therefore, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Coloured image of export item marked with each inputs.</li> <li>2. Appendix 4E with all technical details and indigenous items.</li> </ol> <p>The case stands deferred.</p>	

Case No.	13 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00003420AM23
RA File Number	052304000289 AM20
Licence No and Date	0510412553/20/11/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm was asked to furnish Net weight of PU sole in export item. The committee observed that total weight of sole in export is only 36,250 kg while import of PU pre polymer is 1,43,750 kg which is not correct. Therefore, committee decided to ask the firm to appear for personal hearing to explain their case.</p> <p>The case stands deferred for re-listing.</p>	



Case No.	14 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00003779AM23
RA File Number	052404000570 AM20
Licence No and Date	0510412941/17/12/2019

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Corn Foam Cushion	330000 Nos.	LACQUERED DUAL LAYER	1.05 SQM/SQM CONTET IN EXPORT
		TECHNOMELT PSM 551 DERMA-TEK	1.05 KG/KG CONTET IN EXPORT
		RELEASE PAPER 2PE160/11 WH	1.05 SQM/SQM CONTET IN EXPORT
Soft Corn Cushions	15000 Nos.	LACQUERED DUAL LAYER	1.05 SQM/SQM CONTET IN EXPORT
		TECHNOMELT PSM 551 DERMA-TEK	1.05 KG/KG CONTET IN EXPORT
		RELEASE PAPER 2PE160/11 WH	1.05 SQM/SQM CONTET IN EXPORT

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	15 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00003418AM23
RA File Number	052304000011 AM21
Licence No and Date	0510414084/28/04/2020

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm was asked to furnish Net weight of PU sole in export item. The committee observed that firm's reply is not cleared Therefore, committee decided to ask the firm to appear for personal hearing to explain their case.

The case stands deferred for re-listing.

Case No.	16 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005925AM23
RA File Number	322404000040 AM21
Licence No and Date	3210079652/21/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation, Committee decided ask the firm to furnish the legible documents for the following:

1. All dimensions are in yard unit while measurement chart in Centimetre. So requirement of export wise import item in Sq. Mtr/Pc (Tabulation form).
2. CAD/Lay-Marker mentioning import/export serial no.
3. Coloured Image of each product with marking of each fabric.
4. Measurement specifications provided by buyer for each export item.

The case stands deferred for re-listing.

Case No.	17 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005682AM23
RA File Number	018405000702 AM21
Licence No and Date	0310837964/28/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Mar/202122/17 dated 20.04.2022 due to non-submission of requisite information. The committee also observed that the firm has not submitted relevant CAD's for export item s.n. 2,3,5. After detailed and based on recommendation of technical authority, committee decided to approve the adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
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1.	PATIENT HOSPITAL GOWN MADE FROM 55% COTTON 45% POLYESTER WOVEN PRINTED FABRICS GSM:-152 +/-10% WIDTH -56-60"	3000 Nos.	55% COTTON 45% POLYESTER WOVEN PRINTED FABRICS GSM:-152 +/-10% WIDTH -56-60	70800 Sq. Mtr
2.	CHILDREN PATIENT HOSPITAL GOWN MADE FROM 100% POLYESTER PRINTED WOVEN FABRICS GSM:-185+/-10% WIDTH - 58-62	3000 Nos.	100% POLYESTER PRINTED WOVEN FABRICS GSM:-185+/-10% WIDTH - 58-62	27000 Sq. Mtr
			TRIMMING & EMBELISHMENT ( 4% CIF) (100% POLYESTER TWILL TAPE)	Net + 1%
3.	CHILDREN PATIENT HOSPITAL GOWN MADE FROM 100% POLYESTER PRINTED WOVEN FABRICS GSM:-120 +/-10% WIDTH - 58-62	3000 Nos.	100% POLYESTER PRINTED WOVEN FABRICS GSM:-120 +/-10% WIDTH - 58-62	27000 Sq. Mtr
			TRIMMING & EMBELISHMENT ( 4% CIF) (100% POLYESTER TWILL TAPE)	Net + 1%
4.	CHILDREN PATIENT HOSPITAL ROBE MADE FROM 75% POLYESTER 25% COTTON SOLID WOVEN FABRICS GSM:-130+/-10% WIDTH -58-62	11458 Nos.	75% POLYESTER 25% COTTON SOLID WOVEN FABRICS GSM:-130+/-10% WIDTH -58-62	17989 Sq. Mtr
			TRIMMING & EMBELISHMENT ( 4% CIF) (100% POLYESTER TWILL TAPE)	Net + 1%
5.	MAMMOGRAPY ROBE MADE FROM 86% POLYESTER 14% NYLON WOVEN SOLID FABRICS GSM:- 165+/-10% WIDTH -66-68	5505 Nos.	86% POLYESTER 14% NYLON WOVEN SOLID FABRICS GSM:- 165+/-10% WIDTH -66-68	10735 Sq. Mtr
			TRIMMING & EMBELISHMENT ( 4% CIF) (100% POLYESTER TWILL TAPE)	Net + 1%

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	18 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	PARVEEN WOOLLEN & SPINNING MILLS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004357AM23
RA File Number	332404000010 AM21
Licence No and Date	3310030739/07/09/2020

## Norms Committee Decision:

The Committee considered the case as per agenda and other paper and noted that firm's application had been sent to Textiles commissioner, Mumbai for their comments and they have requested for some time to examine this case and submit the report. Therefore, committee decided to defer the case

The case stands deferred.

Case No.	19 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	018505000289AM21
RA File Number	052404000273 AM21
Licence No and Date	0510415166/10/09/2020

## Norms Committee Decision:

The Committee considered the case as per agenda and other paper and noted that firm has submitted their reply. After detailed deliberation, committee noted that the indigenous item has also used in making of export item and its details in appendix 4E are not received. Therefore, committee decided to ask the firm to furnish the following:

1. Coloured image of export item marked with each inputs.
2. Appendix 4E with all technical details and indigenous items.

The case stands deferred.

Case No.	20 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00003419AM23
RA File Number	052304000181 AM21
Licence No and Date	0510415234/16/09/2020

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm was asked to furnish Net weight of PU sole in export item. The committee observed that firm's reply is not cleared Therefore, committee decided to ask the firm to appear for personal hearing to explain their case.

The case stands deferred for re-listing.

Case No.	21 / NC/5/MEET/Feb/202223/28
Case Status	Case Rejected
Party Name	CLEAR EDGE FILTRATION INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005963AM23
RA File Number	018405000802 AM21
Licence No and Date	1310049714/21/10/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has requested for re-fixation of norms. Earlier 5% wastage was allowed from filter cloth to industrial filter in NC Meeting No- NC/5/MEET/Aug/202223/6 dated 08.09.2022. After detailed deliberation, committee noted that justification for 10% wastages is not sufficient for review of norms and decided to maintain status quo of earlier decision and reject this case.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.</p>	

Case No.	22 / NC/5/MEET/Feb/202223/28		
Case Status	Case Approved		
Party Name	SALEHA INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM REVIW00005740AM23		
RA File Number	062404000056 AM21		
Licence No and Date	0610039667/27/10/2020		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
SADDLERY AND HARNESS FOR ANY ANIMAL (INCLUDING TRACES, LEADS, KNEE PADS, MUZZLES, SADDLE CLOTHS FLEECE/HORSE RUGS ((Containing 19047.62 Mtr. of Knitted Fabric, 100% Polyester Width: 60" (+/-3") , (cuttable)Weight: 157GSM (+/-10%) COLOR: Black	5000 Nos.	Knitted Fabric, 100% Polyester Width: 60" (+/-3") , (cuttable)Weight: 157GSM (+/-10%) COLOR: Black	Actual +5% wastages
RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.			

Case No.	23 / NC/5/MEET/Feb/202223/28		
Case Status	Case Deferred		
Party Name	PARVEEN WOOLLEN & SPINNING MILLS		
Meeting Number	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		

and Date	
HQ File Number	HQRNORM REVIW00004358AM23
RA File Number	332404000021 AM21
Licence No and Date	3310030769/12/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm's application had been sent to Textiles commissioner, Mumbai for their comments and they have requested for some time to examine this case and submit the report. Therefore, committee decided to defer the case</p> <p>The case stands deferred.</p>	

Case No.	24 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00092347AM21
RA File Number	05AA04035962 AM21
Licence No and Date	0511001455/25/02/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that case is transferred from NC-6 for fixation of norms. Based on recommendation of technical authority, the committee decided to ask the firm to furnish the flowing:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning import/export serial no</li> <li>2. Coloured Image with marking of each fabric.</li> <li>3. Measurement chart.</li> <li>4. Requirement of export wise import item in Sq. Mtr/Pc.</li> </ol> <p>The case stands deferred.</p>	

Case No.	25 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00114801AM21
RA File Number	05AA04042104 AM21
Licence No and Date	0511001968/26/03/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the calculation from the size of the product to the fabric claimed per pc of each export product.

The case stands deferred

Case No.	26 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	AVANTI LEATHERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005134AM23
RA File Number	04AA04000363 AM22
Licence No and Date	0411000649/09/04/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
FINISHED SHEEP FOR UPPER LEATHER	126502 Sq. Ft	NIGERIAN NATURAL SUEDE SHEEP (WETBLUE) 0.7 Mm to 1.3 MM	139152.2 Sq. Ft
GOAT SHOE SUEDE FOR UPPER FINISHED LEATHER	80476 Sq. Ft	NIGERIAN PROCESSED GOAT LEATHER (WETBLUE)) 0.7 Mm to 1.2 MM	88523.6 Sq. Ft
FINISHED SHEEP FOR LINING LEATHER	117619 Sq. Ft	NIGERIAN PROCESSED SHEEP LEATHER (WETBLUE)) 0.7 Mm to 1.3 MM	129380.9 Sq. Ft
SHEEP WASHEED NAPPA	49524 Sq. Ft	NIGERIAN PROCESSED SUEDE SHEEP LEATHER ( WETBLUE)0.7 Mm to 1.3 MM	54476.4 Sq. Ft
SHEEP BURNISHED NAPPA	69174. Sq. Ft	NIGERIAN PROCESSED LINING GOAT LEATHER ( WETBLUE 0.7 Mm to 1.3 MM	76091.4 Sq. Ft

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	27 / NC/5/MEET/Feb/202223/28
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Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00020398AM22
RA File Number	05AA04004424 AM22
Licence No and Date	0511002216/16/04/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the calculation to arrive at 2 to 3% of wastages taking initial fabric to final size of the products.</p> <p>The case stands deferred.</p>	

Case No.	28 / NC/5/MEET/Feb/202223/28																		
Case Status	Case Approved																		
Party Name	TANGERINE DESIGN PRIVATE LIMITED																		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023																		
HQ File Number	HQRNORM REVIW00005713AM23																		
RA File Number	05AA04009822 AM22																		
Licence No and Date	0511002373/01/05/2021																		
Norms Committee Decision:																			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Apr/202223/3 dated 07.06.2022. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> <p>Taking cue from G-33 the following norms are recommended:</p> <p><b>EXPORT ITEM 1: Leather Belt - Reversible - 38 mm width - Finish size 52 in</b></p> <p><b>Qty.: 1328</b></p> <p><b>Import Items:</b></p> <table border="1"> <thead> <tr> <th>S No.</th> <th>Description of input</th> <th>UOM</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>COW FINISHED LEATHER (relevant thickness)</td> <td>SQM</td> <td>Net +7.29%</td> </tr> <tr> <td>2</td> <td>METAL BUCKLE</td> <td>NOS</td> <td>Net to net</td> </tr> <tr> <td>3</td> <td>PLASTIC HANGER</td> <td>NOS</td> <td>Net +1%</td> </tr> </tbody> </table>				S No.	Description of input	UOM	Qty. Recommended	1	COW FINISHED LEATHER (relevant thickness)	SQM	Net +7.29%	2	METAL BUCKLE	NOS	Net to net	3	PLASTIC HANGER	NOS	Net +1%
S No.	Description of input	UOM	Qty. Recommended																
1	COW FINISHED LEATHER (relevant thickness)	SQM	Net +7.29%																
2	METAL BUCKLE	NOS	Net to net																
3	PLASTIC HANGER	NOS	Net +1%																



4	PAPER TAG	NOS	Net +1%
5	POLY BAG - PRINTED	NOS	As per packing policy

**EXPORT ITEM 2.:** Leather Belt - Reversible - 34 mm width - Finish size 39-55 in

Qty.: 1252 Nos.

**Import Items:**

S No.	Description of input	UOM	Qty. recommended
1	COW FINISHED LEATHER (relevant thickness)	SQM	Net +7.5%
2	METAL BUCKLE	NOS	Net to net
3	PLASTIC HANGER	NOS	Net +1%
4	PAPER TAG	NOS	Net +1%
5	POLY BAG - PRINTED	NOS	As per packing policy

**EXPORT ITEM 3:** Leather Belt - 34 mm width - Finish size 52 inches

Qty.- 5143 Nos

**Import Items:**

S. No.	Description of input	UOM	Qty. recommended
1	METAL BUCKLE	NOS	Net to net
2	PLASTIC HANGER	NOS	Net +1%
3	PAPER TAG	NOS	Net +1%

4	POLY BAG - PRINTED	NOS	As per packing policy
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**Export Item 4:** Leather Belt with extra buckle- 34 mm width - Finish size 52 in (1200 nos buckle in 600 pc belt)

**Qty.;** 600 nos.

**Import Items:**

S No.	Description of input	UOM	Qty. recommended
1	METAL BUCKLE	NOS	Net to net
2	PLASTIC HANGER	NOS	Net +1%
3	PAPER TAG	NOS	Net +1%
4	POLY BAG - PRINTED	NOS	As per packing policy

**Export Item 5:** Leather Belt - 38 mm width - Finish size 41-55 in

**Qty.;** 730 Nos

**Import Items:**

Sl. No.	Description of input	UOM	Qty. recommended
1	METAL BUCKLE	NOS	Net to net
2	PLASTIC HANGER	NOS	Net +1%
3	PAPER TAG	NOS	Net +1%
4	POLY BAG - PRINTED	NOS	As per packing policy

**Export Item 6:** Leather Belt - 31 mm width - Finish size 39-51 inch

**Qty.;** 1921 nos.

**Import Items:**

S. No.	Description of input	UOM	Qty. recommended
1	METAL BUCKLE	NOS	Net to net
2	PLASTIC HANGER	NOS	Net +1%
3	PAPER TAG	NOS	Net +1%
4	POLY BAG - PRINTED	NOS	As per packing policy

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	29 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00032403AM22
RA File Number	05AA04009787 AM22
Licence No and Date	0511002408/04/05/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the calculation to arrive at 2 to 3% of wastages taking initial fabric to final size of the products.</p> <p>The case stands deferred.</p>	

Case No.	30 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CHOWDHARY OVERSEAS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00006000AM23
RA File Number	06AA04000967 AM22
Licence No and Date	0611000366/07/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms along-with personal hearing. After detailed deliberation, committee decided to acceded the firm's request and defer the case for personal hearing in next NC meeting.

The case stands deferred.

Case No.	31 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004166AM23
RA File Number	05AA04015760 AM22
Licence No and Date	0511002683/18/05/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm's representative has appeared for personal hearing on date 21.02.2023 and explained their case along with the samples of the export product. The committee heard and noted that representative was unable to explain the reason of mentioning % shrinkages on CAD and fusing process. After detailed deliberation, committee decided to visit the manufacturing site to see the actual process for making the export product.</p>	
<p>The case stands deferred.</p>	

Case No.	32 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005782AM23
RA File Number	05AA04030878 AM22
Licence No and Date	0511003653/14/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm has submitted incomplete reply. Therefore, committee decided to ask the firm to furnish proper reply for the following:</p>	
<ol style="list-style-type: none"> <li>1. Thickness of Finished Leather, details and specification of loop with photograph/drawing design and function.</li> <li>2. It has been mentioned that the export Item No. 2 in the Advance Authorisation i.e. Gents Leather Boot-Uppers are actually Gents Leather Half Boot-Uppers,(i.e. SION G-9 however comparison has been made with SION: G15 : Gents Long Boot Uppers (up to Knee), the same is to clarified.</li> <li>3. CAD/CAM of using leather with efficiency chart for the export items.</li> </ol>	
<p>The case stands deferred.</p>	

Case No.	33 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	BHARAT SILKS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004515AM23
RA File Number	07AA04020227 AM22
Licence No and Date	0711001632/03/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC meeting no NC/5/MEET/Oct/202122/11 dated 25.02.2022. After detailed deliberation and based on recommendation of technical authority, committee decided to re-fix the adhoc norms with 5% of wastages as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	100% Linen Embroidered Fabric - (Dyed / Printed) 250 GSM +/- 10 %, width 58 inches +/- 10 %	69825 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 250 GSM +/- 10 %, width 58 inches +/- 10 %	73377Sq. Mtr.
2.	100% Linen Embroidered Fabric - (Dyed / Printed) 125 GSM +/- 10 %, width 63 inches +/- 10 %	38000 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 125 GSM +/- 10 %, width 63 inches +/- 10 %	39900 Sq. Mtr.
3.	100% Linen Embroidered Fabric - (Dyed / Printed) 230 GSM +/- 10 %, width 58 inches +/- 10 %	11870 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 230 GSM +/- 10 %, width 58 inches +/- 10 %	12464 Sq. Mtr.
4.	100% Linen Embroidered Fabric - (Dyed / Printed) 260 GSM +/- 10 %, width 58 inches +/- 10 %	2094 Sq. Mtr.	100% Linen Fabric - (Dyed / Printed) 260 GSM +/- 10 %, width 58 inches +/- 10 %	2199 Sq. Mtr.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	34 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005988AM23
RA File Number	07AA04019771 AM22

Licence No and Date	0711001676/10/08/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC meeting no NC/5/MEET/Oct/202223/12 dated 20.10.2022 and submitted calculation and stage-wise wastage in making of their product. After detailed deliberation, committee decided to re-fix the adhoc norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1	NAPKIN MADE OUT OF FLAX (LINEN) SIZE 45x45 cm GSM 232	10400 Nos.	100 PERCENT LINEN FABRIC 7SX7S 34X32 63 GSM 220	3820 Mtr.
2	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x240 cm GSM 232	2400 Nos.	100 PERCENT LINEN FABRIC 7SX7S 34X32 65 GSM 220	6904 Mtr.
3	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x320 cm GSM 232	1920 Nos.	100 PERCENT LINEN FABRIC 7SX7S 34X32 65 GSM 220	7326 Mtr.
RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.				

Case No.	35 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005975AM23
RA File Number	05AA04066979 AM22
Licence No and Date	0511004142/16/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms of NC meeting no NC/5/MEET/Apr/202223/3 dated 07.06.2022. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol>	
The case stands deferred.	

Case No.	36 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005870AM23
RA File Number	05AA04090311 AM22
Licence No and Date	0511005393/13/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Image of garment in measurement chart is a T.-Shirt but the one given separately are different. Clarify it.</li> </ol> <p>The case stands deferred.</p>	

Case No.	37 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005976AM23
RA File Number	05AA04095733 AM22
Licence No and Date	0511006137/15/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms of NC meeting no NC/5/MEET/Jul/202223/4 dated 08.07.2022. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol> <p>The case stands deferred.</p>	

Case No.	38 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023

and Date	
HQ File Number	HQRNORM REVIW00005977AM23
RA File Number	05AA040105430 AM22
Licence No and Date	0511006594/02/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms of NC meeting no NC/5/MEET/Sep/202223/8 dated 22.09.2022. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol> <p>The case stands deferred.</p>	

Case No.	39 / NC/5/MEET/Feb/202223/28			
Case Status	Case Approved			
Party Name	DELTA SHOES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023			
HQ File Number	HQRNORM REVIW00005630AM23			
RA File Number	04AX04000032 AM22			
Licence No and Date	0411002205/17/12/2021			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC meeting no NC/5/MEET/Nov/202223/17 dated 14.12.2022. After detailed deliberation, committee decided to re-fix the adhoc norms as under:</p> <p>Taking cue from G-8 and G-13, following norms are recommended:</p> <p><b>Export item-1: GENTS LEATHER HALF BOOT UPPER</b></p> <p><b>Qty.: 15240 pairs</b></p> <p><b>Import items:</b></p>				
<b>S. No.</b>	<b>Description</b>	<b>Specification</b>	<b>Pairs</b>	<b>Qty. Recommended per pair</b>
1	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.9mm - 2mm)	15240	2.443 X 15240 = 37238.1 Sq. Ft.



2	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 0.9mm - 2mm)		
3	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 0.9mm - 2mm)		
4	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm - 2mm)		
5	COW FINISHED LEATHER	02M MATT 0PM 2,0-2,2 (Bovine Upper Leather 0.9mm - 2mm)		
6	COW FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 0.9mm - 2mm)		
7	COW FINISHED LEATHER	FULLGR 2,0 BLACK GT (Bovine Upper Leather 0.9mm - 2mm)		
8	COW FINISHED LEATHER	TONGUE 0,9 GT (Bovine Upper Leather 0.9mm - 2mm)		
9	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 0.9mm - 2mm)		
10	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label) 9670		
11	HEAT TRANSFER LABEL	SPIKE SYSTEM TRANSF. (Brand Label) 540		Net to Net in Pcs
79	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet) 3330		0.0243 X 3330 = 80.82 Sq. Mtr

12,13	KNITTED LINING	Lining as per application/License	15240	0.264 X 15240 = 4022.3 Sq. Mtr
58,59	NON WOVEN FELT LINING			
22	PILE LINING			
14,15,16,17	MESH LINING			
18,19,20	NON WOVEN LINING			
42,43,44,45	SYNTHETIC LINING			
67	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	1000	Net to Net in Pair
46	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	3330	0.229 X 3330 = 763.03 Sq. Mtr
47	SYNTHETIC LINING	GORE-TEX CARBON (Water Proof Lining Material)	1250	0.013 X1250 = 16.25 Sq. Mtr
64	FOAM	Air memory 8mm (Cell Foam 8mm)	6990	0.054 X6990 = 378.49 Sq. Mtr
65	FOAM	Cell Foam 8mm (Memory Foam 8mm)	13740	0.032 X 13740 = 445.95 Sq. Mtr
21	PILE LINING	MIXWOOL BLACK (Wool Lining)	5980	0.254 X 5980 = 1521.86 Sq. Mtr
54	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	4000	
55	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	2450	0.007 X 6990 = 48.19 Sq. Mtr
56	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	540	

49	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	2630	0.023 X 2630 = 61.36 Sq. Mtr
48	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	11610	Net to Net in Pairs
23	REINFORCEMENT TAPE	SEAMBAND 15 MM BLACK (Webbing Tape)	1000	0.42 X 1000 = 420 Mtr
24	REINFORCEMENT TAPE	RIBBON BLACK 19 FIRE (Webbing Tape)	540	0.24 X 540 = 129.6 Mtr
25	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1040	0.635 X 1040 = 660 Mtr
26	REINFORCEMENT TAPE	15mm Lycra Binding (Double Side) Black (I) (Webbing Tape)	4980	0.714 X 4980 = 3557.2 Mtr
27	REINFORCEMENT TAPE	ZIPPER BAND 18 MM (Webbing Tape)	2920	0.5 X 2920 = 1460 Mtr
28	REINFORCEMENT TAPE	SEAM OPENING TAPE 22 (Webbing Tape)	520	0.15 X 520 = 78 Mtr
31	REINFORCEMENT TAPE	D-RING TAPE AS1501 (Webbing Tape)	1250	0.36 X 1250 = 450 Mtr
33	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	1000	0.24 X 1000 = 240 Mtr
52	POLYESTER RIBBON	STRAP BLACK FIRE 25 (Webbing Tape)	520	0.26 X 520 = 135.2 Mtr
50	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	4000	0.19 X 4000 = 760 Mtr
51	POLYESTER RIBBON	RIBBON BL/GRE/OR 25 (Polyester Webbing Tape)	1000	0.44 X 1000 = 440 Mtr

53	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	700	0.26 X 700 = 182 Mtr
80	RIBBON	RIBBON 12 MM BLACK (Polyester Webbing Tape)	880	0.76 X 880 = 668.8 Mtr
32	REINFORCEMENT TAPE	B1739 TXT BLACK 30MM (Webbing Tape)	1000	4 x 1000 = 4000 Pcs
81	RIBBON	B1738 TXT BLACK 25MM (Webbing Tape)	1000	4 x 1000 = 4000 Pcs
29	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	3330	Net to Net in Mtr
30	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	3330	Net to Net in Mtr
60	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Reflector Ribbon)	1930	Net to Net in Mtr
61	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	2920	Net to Net in Mtr
62	REFLECTIVE RIBBON	REFLEX ORANGE 9MM WR (Reflector Ribbon)	1000	Net to Net in Mtr
63	REFLECTIVE RIBBON	REFLEX BLACK 9MM WR (Reflector Ribbon)	500	Net to Net in Mtr
34	METAL FITTING	B978-15 LACE (Metal Wire Lace)	6630	1.862 X 6630 = 12344 Mtr
35	METAL FITTING	SAMMI ROLLER (Gunmetal Flat Eyelet, Washer)	1920	Net +1% in Pcs
37	METAL FITTING	RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet, Washer)	540	

38	METAL FITTING	WASHER 4,5/8,5/0,7 (Gunmetal Flat Eyelet, Washer)	540	
41	METAL FITTING	RIVET 4/8/7 GUNMETAL (Gunmetal Flat Eyelet, Washer)	5690	
70	PLASTIC LACE LOOP	B1818 EYEST.GUIDE 15 (Plastic Lace Loop)	4930	
71	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	5630	
				Net to net in Pcs
72	PLASTIC LACE LOOP	GP 872 RED/BLACK (Plastic Lace Loop)	880	
73	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	1000	
36	METAL FITTING	LACE BLOCKER 1644 GN (Metal Hook)	540	
39	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	6190	Net to net in Pcs
40	METAL FITTING	HOOK 409 GUNMETAL (Metal Hook)	5690	
57	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	4930	Net to net in Pcs
68	PLASTIC LACE TIGHTNER	M4 HOUSING DIAL B (Plastic Lace Tightener)	6630	Net to net in Pcs
69	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	1000	Net to net in Pcs
74	PLASTIC LACE TIGHTNER BASE	M4 BAYONET TONGUE (Plastic Lace Tightener)	5630	Net to net in Pcs

66	RUBBER LOGO	SIEVI OVAL BLACK/GRE (Branded Rubber Logo)	880	Net +1% in Pcs
75	ZIP FASTENER	ZIPPER 8MM BL (Zip fasteners)	6230	Net +1% in Pcs
76	WOVEN LABLE	Sievi Woven label Black/White (Woven Decorative Label)	2920	Net to net in Pcs
77	WOVEN LABLE	GORE WOVENLABEL SMAL (Woven Decorative Label)	1580	Net to net in Pcs
78	WOVEN LABLE	GORE WOVEN LABEL (Woven Decorative Label)	1750	Net to net in Pcs
82	PLASTIC FOAM	METATARASAL XRD SIZE2 (Plastic Tongue Foam Component)	180	Net to net in Pairs
83	PLASTIC FOAM	METATARASAL XRD SIZE3 (Plastic Tongue Foam Component)	610	Net to net in Pairs
84	PLASTIC FOAM	METATARASAL XRD SIZE4 (Plastic Tongue Foam Component)	210	Net to net in Pairs
<b>Export item-2: GENTS LEATHER SHOE UPPER</b>				
Qty. : 6550 pairs				
<b>Import items:</b>				
<b>S. No.</b>	<b>Description</b>	<b>Specification</b>	<b>Pairs</b>	<b>Qty. Recommended per pair</b>
85	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 1.4mm - 2mm)	6550	1.209 X 6550 = 7917.25 Sq. Ft.
86	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 1.4mm - 2mm)		

87	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm - 2mm)		
88	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 1.4mm - 2mm)		
89	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	950	Net to net in Pcs
90	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	6550	Net to net in Pcs
107	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	6550	0.041 X 6550 = 271.8 Sq. Mtr
92	MESH LINING	Spacer Lining Material Grey (Mesh Lining)	4000	0.118 X 4000 = 472 Sq. Mtr
93	MESH LINING	Spacer Lining Material Black (Mesh Lining)	950	0.089 X 950 = 84.55 Sq. Mtr
94	MESH LINING	TEBOX AD4 PINK 245 (Mesh Lining)	1600	0.087 X 1600 =139.20 Sq. Mtr
101	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	5600	0.014 X 5600 =79.20 Sq. Mtr
95	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	6550	0.03 X 6550 = 195.55 Sq. Mtr
91	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	5600	0.059 X 5600 = 331.20 Sq Mtr
96	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	5600	0.091 X 5600 = 508.80 Sq. Mtr
104	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	4000	0.011 X 5600 = 60 Sq. Mtr

105	REFLECTIVE LINING	REFLECTIVE PINK (Upper Reflector)	1600	
109	FOAM	Cell Foam 8mm (Cell Foam 8mm)	6550	0.061 X 6550 = 402.25 Sq. Mtr
97	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	950	
103	POLYESTER RIBBON	RIBBON 12 BL/PINK/RE (Polyester Webbing Tape)	1600	0.272 X 6550 =1780 Mtr
108	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	4000	
98	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	950	Net to net in Pcs
99	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	5600	1.2 X 5600 = 6720 Mtr
100	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	950	Net to net in Pcs
112	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	5600	Net to net in Pcs
113	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	5600	Net to net in Pcs
102	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	6550	Net to net in Pairs
106	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	5600	Net to net in Pcs
110	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	5600	Net to net in Pcs



111 PLASTIC LACE B1565 L6 BAYONET (Plastic 5600 Net to net in Pcs  
TIGHTNER FITTING Lace Tightener)

**Export item-3: GENTS LEATHER CUM SYNTHETIC SHOE UPPER**

**Qty. : 2500 pairs**

**Import items:**

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
114	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	1500	0.704 X 2500 = 1760.5 Sq. Ft.
115	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 2mm)	1000	
116	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	2500	Net to Net In Pcs
117	HEAT TRANSFER LABEL	RACER TRANSFER ORANG (Brand Label)	1000	Net to Net In Pcs
128	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	2500	0.04 X 2500 = 99 Sq. Mtr
118	MESH LINING	RANDORIX GREEN (Mesh Lining)	1500	0.109 X 1500 = 163.50 Sq. Mtr
119	MESH LINING	RANDORIX ORANGE (Mesh Lining)	1000	0.118 X 1000 =118 Sq. Mtr
120	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	2500	0.033 X 2500 =82.50 Sq Mtr
121	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	1000	0.022 X 1000 = 22 Sq. Mtr

122	NON WOVEN LINING	1.4mm Mycro suede black (Micro Suede 1.4mm)	1000	0.017 X 1000 = 17 Sq. Mtr
124	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	2500	0.061 X 2500 = 153 Sq. Mtr
131	UPPER CUT COMPONENT	HF M1036 LOW GREEN (Micro Suede Upper Component)	1500	Net to net in Pairs
132	UPPER CUT COMPONENT	PRINT VL271 B/O (Micro Suede Upper Component)	1000	Net to net in Pairs
130	FOAM	Cell Foam 8mm (Cell Foam 8mm)	2500	0.024 X 2500 = 59 Sq. Mtr
125	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	2500	Net to net in Pairs
123	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	2500	1.2X2500 = 3000 Mtr
126	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	1000	0.206X2500 = 515 Mtr
129	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	1500	
135	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	1000	Net to Net in Pcs
136	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	1500	Net to Net in Pcs
137	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	1500	Net to Net in Pcs

127	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	2500	Net to Net in Pcs
133	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	2500	Net to Net in Pcs
134	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	2500	Net to Net in Pcs

**Export item-4: GENTS SYNTHETIC SHOE UPPER**

Qty. : 4000 pairs

**Import items:**

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
138	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 2mm)	4000	0.139 X4000 = 556 Sq. Ft
139	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	4000	Net to Net in Pcs
147	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	4000	0.04 X 4000 =160 Sq. Mtr
141	KNITTED LINING	NEWD OG BLACK (Felt Lining)	4000	0.09 X 4000 =360 Sq. Mtr
142	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	4000	0.031 X 4000 = 124 Sq. Mtr
145	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	4000	0.017 X 4000 = 68 Sq. Mtr
140	KNITTED LINING	ARIES+FELT BLACK (Upper Mesh Lining)	4000	0.023 X 4000 = 92 Sq. Mtr

143	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	4000	0.061 X 4000 = 244 Sq. Mtr
148	UPPER CUT COMPONENT	PRINT VL459 (Micro Suede Upper Component)	4000	Net to Net in Pairs
149	UPPER CUT COMPONENT	TONG VL459 (Tongue Elastic Component)	4000	Net to Net in Pairs
157	FOAM	FOAM D65 15 MM (15mm Foam)	4000	0.02 X 4000 = 80 Sq. Mtr
144	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	4000	1.4 X 4000 = 5600 Mtr
146	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	4000	Net to Net in Pairs
154	RIBBON	RIBBON 12 MM BLACK (Webbing Tape)	4000	0.50 X 4000 = 2000 Mtr
155	RIBBON	B1738 TXT BLACK 25MM (Polyester Webbing Tape)	4000	Net to Net in Pcs
156	RIBBON	B1737 TXT BLACK 20 (Polyester Webbing Tape)	4000	Net to Net in Pcs
158	RIBBON	FORM TX2 YELLO 20 (Polyester Webbing Tape)	4000	Net to Net in Pcs
150	PLASTIC LACE TIGHTNER	LR6 DIAL YELLO RIGHT (Plastic Lace Tightener)	4000	Net to Net in Pcs
151	PLASTIC LACE TIGHTNER	LR6 DIAL YELLO LEFT (Plastic Lace Tightener)	4000	Net to Net in Pcs
152	PLASTIC LACE TIGHTNER FITTING	B1694 L6 BAYONET RIG (Plastic Lace Tightener)	4000	Net to Net in Pcs

153	PLASTIC LACE TIGHTNER FITTING	B1697 L6 BAYONET LEF (Plastic Lace Tightener)	4000	Net to Net in Pcs
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RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	40 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005984AM23
RA File Number	05AX04000215 AM22
Licence No and Date	0511007137/22/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Sep/202223/8 dated 22.09.2022 due to non-submission of requisite information. The submitted CADs have maximum efficiency 68.35%, 73.89%, 80.38%, 60.81% and 67.18% respectively. After detailed deliberation and recommendation of technical authority, committee decided to approve the adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS  Made of  100 PCNT POLY KNITTED FOIL PRINTED PLEATED FABRIC GSM 165 (UPPER PART)  WITH 100 PCNT POLY KNITTED MESH EMB. FABRIC WIDTH 52-53 INCHES GSM 110 (BOTTOM PART)  &LINING OF 100 PCNT POLY PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 PCNT	3757 Nos.	100 PERCENT POLYESTER KNITTED FOIL PRINTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 165 +/- 10 PERCENT  100 PERCENT POLYESTER KNITTED MESH EMBROIDERED FABRIC WIDTH 52-53 INCHES GSM 110 +/- 10 PERCENT  LINING OF 100 PERCENT POLYESTER PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 PERCENT	0.2614 Sq. Mtr/Pc  0.4361 Sq. Mtr/Pc  0.50 Sq. Mtr/Pc
2	BABIES DRESS / BABIES GARMENTS  Made of	3370 Nos.	100 PERCENT POLYESTER KNITTED FOILD PRINTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 165 +/- 10 PERCENT	0.2614 Sq. Mtr/Pc

100 PCNT POLY KNITTED FOIL PRINTED PLEATED FABRIC GSM 165 (UPPER PART)	100 PERCENT POLYESTER KNITTED MESH EMBROIDERED FABRIC WIDTH 52-53 INCHES GSM 110 +/- 10 PERCENT	0.4361 Sq. Mtr/Pc
WITH 100 PCNT POLY KNITTED MESH EMB. FABRIC WIDTH 52-53 INCHES GSM 110 (BOTTOM PART)	LINING OF 100 PERCENT POLYESTER PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 PERCENT	0.50 Sq. Mtr/Pc
&LINING OF 100 PCNT POLY PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 PCNT		
3 BABIES DRESS / BABIES GARMENTS  Made of	3370  Nos.	100 PERCENT POLYESTER KNITTED FOIL PRINTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 165 +/- 10 PERCENT
100 PCNT POLY KNITTED FOIL PRINTED PLEATED FABRIC GSM 165 (UPPER PART)	100 PERCENT POLYESTER KNITTED MESH EMBROIDERED FABRIC WIDTH 52-53 INCHES GSM 110 +/- 10 PERCENT	0.4361 Sq. Mtr/Pc
WITH 100 PCNT POLY KNITTED MESH EMB. FABRIC WIDTH 52-53 INCHES GSM 110 (BOTTOM PART)	LINING OF 100 PERCENT POLYESTER PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 PERCENT	0.50 Sq. Mtr/Pc
&LINING OF 100 PCNT POLY PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 PCNT		
4 GIRLS JUMP SUIT  Made of  46 PERCENT NYLON 34 PERCENT COTTON 20 PERCENT VISCOSE KNITTED LACE FABRIC GSM 139 (TOP	6304  Nos.	46 PERCENT NYLON 34 PERCENT COTTON 20 PERCENT VISCOSE KNITTED LACE FABRIC WIDTH 57-58 INCHES GSM 139 +/- 10 PERCENT
& SLEEVE PORTION) WITH 63 PERCENT POLYESTER 37 PERCENT METALLISED FIBRE KNITTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 124 (BOTTOM PART) +/- 10 PERCENT	63 PERCENT POLYESTER 37 PERCENT METALLISED FIBRE KNITTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 124 +/- 10 PERCENT	1.78 Sq. Mtr/Pc

5	BABIES DRESS / BABIES GARMENTS Made of 100 PERCENT POLYESTER KNITTED MESH FLOWER EMBROIDERED WITH SEQUENEC FABRIC (BOTTOM PART) & 57 PERCENT POLYESTER 40 PERCENT COTTON 3 PERCENT METALLISED FIBRE WOVEN FABRIC (TOP PORTION) WIDTH 53-54 INCHES GSM 68 +/- 10 PERCENT	9394 Nos.	100 PERCENT POLYESTER KNITTED MESH FLOWER EMBROIDERED WITH SEQUENCE FABRIC WIDTH 53-54 INCHES GSM 68 +/- 10 PERCENT	0.60 Sq. Mtr/Pc
6	BABIES DRESS / BABIES GARMENTS Made of 74 PER POLY 26 PER METALIS FIBRE KNTD FAB WIDTH 56-57 INCH GSM 68 (TOP POR) & 100 PER POLY KNTD MESH EMB. WITH 95 PCR POLY 5 PER METALLIC FAB 53-54 INCH GSM 108 (BOTTOM PART) & LINING OF 100 PCNT POLY KNTD MESH SOLID FABRIC WIDTH 56-57 GSM 55 +/-10	2786 Nos.	74 PERCENT POLYESTER 26 PERCENT METALLISED FIBRE KNITTED FABRIC WIDTH 56-57 INCHES GSM 68 +/-10 PERCENT  100 PERCENT POLYESTER KNITTED MESH EMBROIDERED WITH 95 PERCENT POLYESTER 5 PERCENT METALLIC FABRIC WIDTH 53-54 INCGHES GSM 108 +/- 10 PERCENT  100 PERCENT POLYESTER SOLID KNITTED MESH FABRIC WIDTH 56-57 INCHES GSM 55 +/- 10 PERCENT	0.2614 Sq. Mtr/Pc  0.70 Sq. Mtr/Pc  0.60 Sq. Mtr/Pc

Style no should be mentioned in shipping bill with description of export items.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	41 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005712AM23
RA File Number	05AX04000226 AM22
Licence No and Date	0511007129/22/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Sep/202223/8 dated 22.09.2022. After detailed deliberation and recommendation of technical authority, committee decided to approve the adhoc norms as under:

Export item-1: Cow Suede Leather Belt with PU Lining - width 34 mm - Finish Size 39-55 inch

**Qty.:** 1000 Nos

**Import items:**

S. no.	Import description	UOM	Qty. recommended
1	Cow Finished Leather (Relvant Thickness)	SF	Net +7.5%
2	Synthetic PU Leather GSM - 582 +/- 10%	SQM	Net +5%
3	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net to net
4	Metal Buckle	NOS	Net to net
5	Plastic Hanger	NOS	Net +1%
6	Paper Tag	NOS	Net +1%
7	Poly Bag - Printed	NOS	As per packing policy

Export item-2: Leather Belt with PU Lining - width 34 mm - Finish Size 39-55 inch

**Qty.:** 2553 Nos

**Import items:**

S. no.	Import description	UOM	Qty. recommended
8	Cow Finished Leather	SF	Net +7.5%



9	Synthetic PU Leather GSM - 582 +/- 10%	SQM	Net +5%
10	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net to net
11	Metal Buckle	NOS	Net to net
12	Plastic Hanger	NOS	Net +1%
13	Paper Tag	NOS	Net +1%
14	Poly Bag - Printed	SF	As per packing policy

Export item-3: Leather Belt - width 38 mm - Finish Size 39-55 inch

Qty.: 1600 Nos

**Import items:**

S. no.	Import description	UOM	Qty. recommended
15	Cow Finished Leather	SF	Net +7.5%
16	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net to net
17	Metal Buckle	NOS	Net to net
18	Plastic Hanger	NOS	Net +1%
19	Paper Tag	NOS	Net +1%
20	Poly Bag - Printed	NOS	As per packing policy

Export item-4: Leather Belt - width 31 mm - Finish Size 39-55 inch

Qty.: 2300Nos

**Import items:**

S. no.	Import description	UOM	Qty. recommended
21	Cow Finished Leather	SF	Net +7.5%
22	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net to net
23	Metal Buckle	NOS	Net to net
24	Plastic Hanger	NOS	Net +1%
25	Paper Tag	NOS	Net +1%
26	Poly Bag - Printed	NOS	As per packing policy

Export item-5: Leather Belt - width 34 mm - Finish Size 39-55 inch

Qty.: 2941 Nos

**Import items:**

S. no.	Import description	UOM	Qty. recommended
27	Cow Finished Leather	SF	Net +7.5%
28	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net to net
29	Metal Buckle	NOS	Net to net
30	Plastic Hanger	NOS	Net +1%
31	Paper Tag	NOS	Net +1%
32	Poly Bag - Printed	NOS	As per packing policy

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	42 / NC/5/MEET/Feb/202223/28
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Case Status	Case Approved		
Party Name	SAIVANA EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM REVIW00005032AM23		
RA File Number	05AX04000558 AM22		
Licence No and Date	0511007870/12/01/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
<p>Dress</p> <p>Style No -2810-2804 Dress</p> <p>made of</p> <p>75 PERCENT COTTON 25 PERCENT SILK PRINTED WOVEN FABRIC GSM (77+/-10 PERCENT)</p>	600 Nos.	<p>75 PERCENT COTTON 25 PERCENT SILK PRINTED WOVEN FABRIC GSM (77+/-10 PERCENT)</p>	1.70 Mtr/Pc
<p>Dress</p> <p>Style No 2810-2861 Dress</p> <p>made of</p> <p>75 PERCENT COTTON 25 PERCENT SILK PRINTED WOVEN FABRIC GSM (77+/-10 PERCENT)</p>	250 nos.	<p>75 PERCENT COTTON 25 PERCENT SILK PRINTED WOVEN FABRIC GSM (77+/-10 PERCENT)</p>	6.81 Mtr/pc
RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.			

Case No.	43 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005627AM23
RA File Number	04AX04000118 AM22
Licence No and Date	0411002409/17/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC meeting no NC/5/MEET/Dec/202223/19 dated 22.12.2022. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Tanking cue from G-9, G-14, the following norms are recommended:

**Export Sl. No.:** (1) Gents Leather Ankle Boot

**Qty.:** 20466 Pairs

**Import Items**

S No	Generic Description	Material Specification	Pairs	Qty. Recommended
1	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	900	2.91 x 20466 = 59549.20 Sq. ft
2	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	1800	
3	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	9450	
4	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	6900	
5	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	1416	
6	Cotton Lining	Non-Woven Cotton Backer Lining	20466	0.214 x 20466 = 4387.00 Sq. mts
7	Pu Synthetic Lining	Printed Mesh Lining	810	0.0321 x 810 = 26.00 Sq. mts
8	Pu Synthetic Lining	Printed Mesh Lining with 2mm Foam	810	0.1432 x 810 = 116.00 Sq. mts
9	Pu Synthetic Lining	Canvas Mesh	990	0.0313 x 990 = 31.00 Sq. mts

10	Pu Synthetic Lining	Mesh Lining with 3mm Foam	6900	$0.0645 \times 6900 = 445.00$ Sq. mts
11	Pu Synthetic Lining	Canvas Mesh with 2mm Foam	990	$0.1424 \times 990 = 141.00$ Sq. mts
12	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	8700	145.00 Sq. mts
13	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	1416	23.00 Sq. mts
16	Mesh Lining	Mesh Lining with Foam (Relevant)	9366	937.00 Sq. mts
17	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	19050	4599.00 Sq. mts
19	Mesh Lining	Mesh Lining with 2mm Foam (Relevant)	1416	228.00 Sq. mts
17	Mesh Lining	Water Proof Mesh Lining with 3mm Foam	900	$0.29 \times 900 = 261.00$ Sq.mts
14	Polyester Lining	Non-Woven Polyester Lining	19050	$0.027 \times 19050 = 521.50$ Sq. mts
15	Felt Lining	Insole Stroble	1416	$0.023 \times 1416 = 33.00$ Sq. mts
18	Mesh Lining	Water Proof Mesh Lining with 3mm Foam	9450	$0.2979 \times 9450 = 2815.00$ Sq. mts
20	Non-Woven Lining	Micro Suede 0.7mm	9450	$0.0513 \times 9450 = 485.00$ Sq. mts
21	Rubberise Material	Rubber + Non-Woven Material	17250	$0.0273 \times 17250 = 470.50$ Sq. mts
22	INSOLE SHEET	Flexible Water Proof Insole	600	$0.057 \times 600 = 34.00$ Sq. mts

23	Reinforcement Tape	22mm Water Proof Seam Tape	17850	$2.304 \times 17850 = 41120$ Mtr
24	Webbing Tape	Polyester Webbing Tape 7.5-8mm	3900	$0.9385 \times 3900 = 3660.00$ Mtr
25	Webbing Tape	Polyester Webbing Tape 10mm	3000	$0.0803 \times 3000 = 241.00$ Mtr
26	Webbing Tape	Polyester Webbing Tape 8mm	2400	$0.9167 \times 2400 = 2200.00$ Mtr
27	Webbing Tape	Polyester Webbing Tape 10mm	2400	$0.0808 \times 2400 = 194.00$ Mtr
28	Webbing Tape	Polyester Webbing Tape 10mm	5466	$0.1134 \times 5466 = 620.00$ Mtr
29	Webbing Tape	Polyester Webbing Tape 15mm	2400	$0.1650 \times 2400 = 396.00$ Mtr
30	Webbing Tape	Polyester Webbing Tape 15mm	8466	$0.1752 \times 8466 = 1483.00$ Mtr
31	FootBed	PU Molded Footbed	9600	Net to net in Pairs
32	FootBed	PU Molded Footbed	10866	Net to net in Pairs
33	Unit Sole	Rubber Sole With EVA & Shank	1800	Net to net in Pairs
34	Unit Sole	Rubber Sole With EVA & Shank	3600	Net to net in Pairs
35	Unit Sole	Rubber Sole With EVA & Shank	13650	Net to net in Pairs
36	Unit Sole	Rubber Sole With EVA & Shank	1416	Net to net in Pairs

37	Midsole	PU Mid Sole	1800	Net to net in Pairs
38	Toe Cap	Rubber Toe Component	10866	Net to net in Pairs
39	Toe Cap	Carbon Toe Cap	18666	Net to net in Pairs
40	SHOE LACE	Round Shoe Lace	750	Net to net in Pairs
41	SHOE LACE		1662	Net to net in Pairs
42	SHOE LACE		288	Net to net in Pairs
43	Metal Fitting For Footwear	Copper Round Eyelet	1416	Net +1% in set
44	Metal Fitting For Footwear	Nylon Oval Eyelet	6900	Net +1% in pcs
45	Metal Fitting For Footwear	Metal Round Eyelet	1800	Net +1% in pcs
46	Metal Fitting For Footwear	Nylon Hook	10350	Net +1% in Pairs
47	Metal Fitting For Footwear	Metal Hook	6900	Net +1% in Pairs
			1800	Net +1% in Pairs
48	Rubber Logo	Rubber Logo	600	Net +1% in Nos
49	Woven Label	Water Proof Label	2400	Net +1% in Nos
50	Woven Label	Woven Label	7050	Net +1% in Nos
51	Woven Label	Brand Label	600	Net +1% in Nos

**Export S. No : (2) Gents Leather Cum Synthetic Half Boot**

**Qty.: 300 Pairs**

**Import Items**

SI No	Generic Description	Material Specification	Pairs	Qty. Recommended
52	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	300	2.480 x 300 = 744.00 Sq. ft
53	Polyester Lining	Non-Woven Polyester Lining	300	0.045 x 300 = 13.50 Sq. mts
54	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	300	26.00 Sq. mts
55	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	300	78.00 Sq. mts
56	Mesh Lining	Mesh Lining with 2mm Foam	300	0.1167 x 300 = 35.00 Sq. mts
57	Mesh Lining	Mesh Lining with 3mm Foam	300	0.0567 x 300 = 17.00 Sq. mts
58	Webbing Tape	Polyester Webbing Tape 10mm	300	0.0833 x 300 = 25.00 Mtr
59	Webbing Tape	Polyester Webbing Tape 25mm	300	1.14 x 300 = 342.00 Mtr
60	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
61	FootBed	PU Molded Footbed	300	Net to net in Pairs
62	Metal Fitting For Footwear	Copper Eyelet	300	Net to net in Pcs



63	Metal Fitting For Footwear	Copper Hook Set	300	Net to net in Pcs
64	Zipper	Metal Zipper 170mm	42	Net +1% in Pcs
65	Zipper	Metal Zipper 175-180mm	192	Net +1% in Pcs
66	Zipper	Metal Zipper 185-190mm	48	Net +1% in Pcs
67	Zipper	Metal Zipper 195-200mm	18	Net +1% in Pcs
68	Woven Label	Branded Woven Label	300	Net+1% in Pcs

**Export S. No : (3) Gents Leather Cum Synthetic Shoe**

**Qty.:** 1200 Pairs

**Import Items**

SI No	Generic Description	Material Specification	Pairs	Qty. Recommended
69	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	600	1.430 x 1200 = 1716.00 Sq. ft
70	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	600	
71	Felt Lining	Insole Stroble	600	0.023 x 600 = 14.00 Sq. mts
72	INSOLE SHEET	Flexible Water Proof Insole	600	0.053 x 600 = 32.00 Sq. mts
73	Pu Synthetic Lining	PU Lining Material 1.4mm	600	0.079 x 600 = 47.50 Sq. mts
74	Rubberise Material	Rubber + No- Woven Material	600	0.072 x 600 = 43.00 Sq. mts
75	Cotton Lining	Non-Woven Cotton Backer Lining	1200	0.258 x 1200 = 309.00 Sq. mts

76	Mesh Lining	Mesh Lining with Foam (Relevant)	1200	170.50 Sq. mts
79	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	600	129.00 Sq. mts
77	Mesh Lining	Mesh Lining	600	$0.2417 \times 600 = 145.00$ Sq. mts
78	Mesh Lining	Water Proof Mesh Lining with 3mm Foam	600	$0.255 \times 600 = 153.00$ Sq. mts
80	Reinforcement Tape	22mm Water Proof Seam Tape	600	$1.833 \times 600 = 1100.00$ Mtr
81	Webbing Tape	Polyester Webbing Tape	600	$0.4083 \times 600 = 245.00$ Mtr
82	Webbing Tape	Polyester Webbing Tape	600	$1.11 \times 600 = 666.00$ Mtr
83	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
84	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
85	Unit Sole	Rubber Sole With EVA & Shank	600	Net to net in Pairs
86	FootBed	PU Molded Footbed	1200	Net to net in Pairs
87	Toe Cap	Aluminium Toe Cap	600	Net to net in Pairs
88	Toe Cap	Carbon Toe Cap	600	Net to net in Pairs
89	SHOE LACE	Round Shoe Lace	72	Net to net in Pairs
90	SHOE LACE	Round Shoe Lace	300	Net to net in Pairs

91	SHOE LACE	Round Shoe Lace	360	Net to net in Pairs
92	SHOE LACE	Round Shoe Lace	168	Net to net in Pairs
93	Metal Fitting For Footwear	Copper Round Eyelet	600	Net+1% in set
93	Metal Fitting For Footwear	Copper Round Eyelet	600	Net+1% in set
94	Rubber Logo	Rubber Logo	600	Net+1% in Nos
95	Woven Label	Brand Label	600	Net+1% in Pcs

**Export Sl. No :** (4) Gents Leather Half Boot

**Qty.:** 4560 Pairs

**Import Items**

SI No	Generic Description	Material Specification	Pairs	Qty. Recommended
96	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	750	3.8987 x 4560 = 17647.20 Sq. ft
97	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	3810	
98	Cotton Lining	Non-Woven Cotton Backer Lining	4560	0.274 x 4560 = 1248.70 Sq. mts
99	Cotton Lining	Water Proof Insulation	1680	0.113 x 1680 = 190.00 Sq. mts
100	Felt Lining	Insole Stroble	750	0.038 x 750 = 28.50 Sq. mts

101	Polyester Lining	Non-Woven Polyester Lining	4560	$0.036 \times 4560 = 162.50$ Sq. mts
102	Mesh Lining	Mesh Lining with Foam (Relevant)	750	249.00 Sq. mts
103	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	3810	1020.00 Sq. mts
111	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	3810	58.00 Sq. mts
104	Mesh Lining	Water Proof Mesh Lining	750	$0.0513 \times 750 = 38.50$ Sq. mts
105	Mesh Lining	Water Proof Mesh Lining	750	$0.1807 \times 750 = 135.50$ Sq. mts
106	Pu Synthetic Lining	Printed Mesh Lining	1560	$0.0462 \times 1560 = 72.00$ Sq. mts
107	Pu Synthetic Lining	Printed Mesh Lining with 2mm Foam	1560	$0.0282 \times 1560 = 44.00$ Sq. mts
108	Pu Synthetic Lining	Canvas Mesh	2250	$0.0453 \times 2250 = 102.00$ Sq. mts
109	Pu Synthetic Lining	Canvas Mesh with 2mm Foam	2250	$0.028 \times 2250 = 63.00$ Sq. mts
110	Pu Synthetic Lining	Printed Mesh Lining with 4mm Foam	1560	$0.1551 \times 1560 = 242.00$ Sq. mts
112	Pu Synthetic Lining	Canvas Mesh with 4mm Foam	2250	$0.1556 \times 2250 = 350.00$ Sq. mts
113	Reinforcement Tape	22mm Water Proof Seam Tape	3810	$2.3491 \times 3810 = 8950.00$ Mtr
114	Velcro Tape	100mm Velcro Hook / Loop	750	$0.068 \times 750 = 51.00$ Mtr
115	Webbing Tape	Polyester Webbing Tape 8mm	750	$0.6813 \times 750 = 511.00$ Mtr

116	Webbing Tape	Polyester Webbing Tape 10mm	750	0.1613 x 750 = 121.00 Mtr
117	Webbing Tape	Polyester Webbing Tape 15mm	750	0.2113 x 750 = 158.50 Mtr
118	Unit Sole	Rubber Sole With EVA & Shank	3810	Net to net in Pairs
119	Unit Sole	Rubber Sole With EVA & Shank	750	Net to net in Pairs
120	FootBed	PU Molded Footbed	3810	Net to net in Pairs
121	FootBed	PU Molded Footbed	750	Net to net in Pairs
122	Midsole	PU Mid Sole	3810	Net to net in Pairs
123	Toe Cap	Carbon Toe Cap	750	Net to net in Pairs
124	Metal Fitting For Footwear	Metal Hook	3810	Net+1% in Pairs
131	Metal Fitting For Footwear	Nylon Lace Ring	750	Net+1% in Pcs
125	Zipper	Metal Zipper 155mm	6	Net+1% in Pcs
126	Zipper	Metal Zipper 165mm	42	Net+1% in Pcs
127	Zipper	Metal Zipper 175mm	504	Net+1% in Pcs
128	Zipper	Metal Zipper 185-190mm	120	Net+1% in Pcs
129	Zipper	Metal Zipper 195-200mm	78	Net+1% in Pcs
130	Metal Fitting For Footwear	Metal Round Eyelet	3810	Net +1% in Pcs

132	Woven Label	Branded Woven Label	750	Net +1% in Pcs
133	Woven Label	Brand Label	1680	Net +1% in Pcs

Taking from – G14

**Export Sl. No :** (5) Gents Leather Shoe

**Qty.:** 24372 Pairs

**Import Items**

SI No	Generic Description	Material Specification	Pairs	Qty. Recommended
134	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	6	2.885 x 24372 = 70313.22 Sq. ft
135	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	2700	
136	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	20250	
137	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	1416	
138	Cotton Lining	Non-Woven Cotton Backer Lining	24366	0.1235 x 24366 = 3009.50 Sq.mts
139	Felt Lining	Insole Stroble	4122	0.0153 x 4122 = 63.14 Sq. mts
140	INSOLE SHEET	Flexible Water Proof Insole	6	0.0517 x 6 = 0.31 Sq. mts
141	Rubberise Material	Rubber + Non-Woven Material	20250	0.0363 x 20250 = 735.00 Sq. mts
142	Non-Woven Lining	Micro Suede 0.7mm	2700	0.045 x 2700 = 121.50 Sq.

				mts
143	Mesh Lining	Mesh Lining with Foam (Relevant)	1716	359.00 Sq. mts
145	Mesh Lining	Mesh Lining with 2mm Foam (Relevant)	1416	160.00 Sq. mts
147	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	9900	122.00 Sq. mts
148	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	1416	18.90 Sq. mts
144	Mesh Lining	Mesh Lining with 3mm Foam / Water Proof Lining	2706	$0.2446 \times 2706 = 662.00$ Sq. mts
146	Pu Synthetic Lining	Mesh Lining with 3mm Foam	9900	$0.0578 \times 9900 = 572.00$ Sq. mts
149	ELASTIC	100mm Elastic	6	$0.15 \times 6 = 0.90$ in Mtr
150	Webbing Tape	Polyester Webbing Tape	300	$0.7267 \times 300 = 218.00$ Mtr
151	Webbing Tape	Polyester Webbing Tape 8mm	2400	$0.7275 \times 2400 = 1746.00$ Mtr
152	Webbing Tape	Polyester Webbing Tape 10mm	2400	$0.0817 \times 2400 = 196.00$ Mtr
153	Webbing Tape	Polyester Webbing Tape 10mm	1716	$0.1844 \times 1716 = 316.50$ Mtr
154	Webbing Tape	Polyester Webbing Tape 15mm	2400	$0.1658 \times 2400 = 398.00$ Mtr
155	Webbing Tape	Polyester Webbing Tape 15mm	1716	$0.1818 \times 1716 = 312.00$ Mtr

156	Webbing Tape	Polyester Webbing Tape 15mm	6	0.32 x 6 = 1.92 Mtr
157	Unit Sole	Rubber Sole With EVA & Shank	2700	Net to net in Pairs
158	Unit Sole	Rubber Sole With EVA & Shank	10500	Net to net in Pairs
159	Unit Sole	Rubber Sole With EVA & Shank	9750	Net to net in Pairs
160	Unit Sole	Rubber Sole With EVA & Shank	6	Net to net in Pairs
161	Unit Sole	Rubber Sole With EVA & Shank	1416	Net to net in Pairs
162	Midsole	PU Mid Sole	9750	Net to net in Pairs
163	FootBed	PU Molded Footbed	20250	Net to net in Pairs
164	FootBed	PU Molded Footbed	4122	Net to net in Pairs
165	Toe Cap	Rubber Toe Component	6	Net to net in Pairs
166	Toe Cap	Rubber Toe Component	4116	Net to net in Pairs
167	Toe Cap	Carbon Toe Cap	24372	Net to net in Pairs
168	Metal Fitting For Footwear	Nylon Oval Eyelet	10200	Net +1% in Pcs
169	Metal Fitting For Footwear	Copper Round Eyelet	1416	Net +1% in Set
170	Metal Fitting For Footwear	Nylon Oval Eyelet	2400	Net +1% in Pcs



171	Rubber Logo	Rubber Logo	6	Net +1% in Nos
172	Woven Label	Brand Label	6	Net +1% in Pcs

**Export Sl. No :** (6) Gents Synthetic Ankle Boot – G9

**Qty.:** 2740 Pairs

**Import Items**

SI No	Generic Description	Material Specification	Pairs	Qty. Recommended
173	Cotton Lining	No- Woven Cotton Backer Lining	2740	0.249 x 2740 = 683.00 Sq. mts
174	Polyester Lining	Non-Woven Polyester Lining	2140	0.052 x 2140 = 54.00 Sq. mts
175	Pu Synthetic Lining	Lycra Material	600	0.030 x 600 = 18.00 Sq. mts
176	Mesh Lining	Mesh Lining with Foam (Relevant)	2140	149.00 Sq. mts
177	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	2470	646.00 Sq. mts
178	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	2140	71.25 Sq. mts
179	Mesh Lining	Mesh Lining (Relevant)	2140	27.80 Sq. mts
180	Reinforcement Tape	22mm Water Proof Seam Tape	2740	2.496 x 2740 = 6840.00 Mtr
181	Webbing Tape	Polyester Webbing Tape 8mm	600	0.85 x 600 = 510.00 Mtr
182	Webbing Tape	Polyester Webbing Tape 8mm	2140	0.8458 x 2140 = 1810.00 Mtr

183	Webbing Tape	Polyester Webbing Tape 10mm	2140	0.1626 x 2140 = 348.00 Mtr
184	Webbing Tape	Polyester Webbing Tape 15mm	2140	0.3636 x 2140 = 778.00 Mtr
185	Webbing Tape	Polyester Webbing Tape 15mm	600	0.4133 x 600 = 248.00 Mtr
186	Unit Sole	Rubber Sole With EVA & Shank	600	Net to net in Pairs
187	Unit Sole	Rubber Sole With EVA & Shank	1840	Net to net in Pairs
188	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
189	Upper Cut Components	TPU Upper Shell	600	Net to net in Pairs
190	Upper Cut Components	TPU Upper Shell	2740	Net to net in Pairs
191	FootBed	PU Molded Footbed	2740	Net to net in Pairs
192	Toe Cap	Carbon Toe Cap	2140	Net to net in Pairs
193	SHOE LACE	Round Shoe Lace 130cm	198	Net to net in Pairs
194	SHOE LACE	Round Shoe Lace 135cm	378	Net to net in Pairs
195	SHOE LACE	Round Shoe Lace 140cm	114	Net to net in Pairs
196	Metal Fitting For Footwear	Matt Finish Metal Hook	2740	Net +1% in Pairs

Taking cue from G-28

**Export Sl. No :** (7) Ladies Leather Cum Synthetic Shoe

**Qty.:** 300 Pairs

<b>Import Items</b>				
<b>SI No</b>	<b>Generic Description</b>	<b>Material Specification</b>	<b>Pairs</b>	<b>Qty. Recommended</b>
197	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	300	0.95 x 300 = 285.00 Sq. ft
198	Cotton Lining	Non-Woven Cotton Backer Lining	300	0.25 x 300 = 75.00 Sq. mts
199	Felt Lining	Insole Stroble	300	0.02 x 300 = 6.00 Sq. mts
200	INSOLE SHEET	Flexible Water Proof Insole	300	0.045 x 300 = 13.50 Sq. mts
201	Pu Synthetic Lining	PU Lining Material 1.4mm	300	0.063 x 300 = 19.00 Sq. mts
202	Mesh Lining	Mesh Lining with Foam (Relevant)	300	0.14 x 300 = 42.00 Sq. mts
203	Mesh Lining	Mesh Lining	300	0.203 x 300 = 61.00 Sq. mts
204	Webbing Tape	Polyester Webbing Tape	300	0.367 x 300 = 110.00 Mtr
205	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
206	FootBed	PU Molded Footbed	300	Net to net in Pairs
207	Toe Cap	Aluminium Toe Cap	300	Net to net in Pairs
208	Metal Fitting For Footwear	Copper Round Eyelet	300	Net +1% in Set
209	Rubber Logo	Rubber Logo	300	Net +1% in Nos
210	Woven Label	Brand Label	300	Net +1% in Pcs

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	44 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM APPLY 00322382AM22		
RA File Number	02AX04000075 AM22		
Licence No and Date	0211001824/18/01/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has not submitted measurement chart provided by the buyer, the measurement provided is only for one size which is undisclosed. Therefore, committee decided to approve the adhoc norms on basis of SION as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
<p>MEN'S / LADIES' TROUSERS</p> <p>Made of</p> <p>60% COTTON, 40% POLYESTER, GSM 280+/- 10%</p>	<p><b>50000</b></p> <p><b>Nos.</b></p>	<p>60% COTTON, 40% POLYESTER, GSM 280+/-10%</p>	<p>2.25 Sq. Mtr/Pc</p>
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	45 / NC/5/MEET/Feb/202223/28		
Case Status	Case Deferred		
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM REVIW00005978AM23		
RA File Number	05AX04000599 AM22		
Licence No and Date	0511008197/21/01/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms of NC meeting no NC/5/MEET/Sep/202223/8 dated 22.09.2022. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p>			
<ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol>			
The case stands deferred.			

Case No.	46 / NC/5/MEET/Feb/202223/28		
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Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005979AM23
RA File Number	05AX04000757 AM22
Licence No and Date	0511008314/28/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms of NC meeting no NC/5/MEET/Sep/202223/8 dated 22.09.2022. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol> <p>The case stands deferred.</p>	

Case No.	47 / NC/5/MEET/Feb/202223/28		
Case Status	Case Approved		
Party Name	RAMA OVERSEAS LTD		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM REVIW00002851AM23		
RA File Number	02AX04000050 AM22		
Licence No and Date	0211001834/03/02/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Jul/202223/5 dated 24.08.2022 due to non-submission of requisite information. After detailed deliberation and recommendation of technical authority, committee decided to approve the adhoc norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
<p>MEN'S /LADIES'S TROUSER</p> <p>Made of</p> <p>60% COTTON, 38% POLYESTER AND 2% SPANDEX. GSM 250+/-10%</p>	<p>50000 nos.</p>	<p>60% COTTON, 38% POLYESTER AND 2% SPANDEX. GSM 250+/-10%</p>	<p>2.80 Sq. Mtr/Pc</p>

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	48 / NC/5/MEET/Feb/202223/28
Case Status	Case Rejected
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005737AM23
RA File Number	05AX04000847 AM22
Licence No and Date	0511008527/03/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC meeting no NC/5/MEET/Dec/202223/21dated 29.12.2022. After detailed deliberation and recommendation of technical authority, committee decided to maintain status quo of earlier decision and reject this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.</p>	

Case No.	49 / NC/5/MEET/Feb/202223/28		
Case Status	Case Approved		
Party Name	PRARA LEATHERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM REVIW00005946AM23		
RA File Number	04AX04000168 AM22		
Licence No and Date	0411002531/03/02/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and recommendation of technical authority, committee decided to approve the adhoc norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa	2800000 Sq. Ft	PROCESSED SHEEP LEATHER WET-BLUE (thickness 0.7 to 1.3 MM)	3080000 Sq. Ft.
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.			

Case No.	50 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	AVANTI LEATHERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005136AM23
RA File Number	04AX04000162 AM22
Licence No and Date	0411002581/04/02/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and recommendation of technical authority, committee decided to approve the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa	2800000 Sq. Ft	PROCESSED SHEEP LEATHER WET-BLUE (thickness 0.7 to 1.3 MM)	3080000 Sq. Ft.

RA concerned may take necessary action subject to compliance of para **4.17** of HBP and other usual conditions.

Case No.	51 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	LAJ EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004685AM23
RA File Number	07AX04000339 AM22
Licence No and Date	0711003179/08/02/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.2022 and two different CAD's are given in two attachments. Therefore, committee decided to ask the firm to furnish their explanation on two CAD's for one export item.

The case stands deferred

Case No.	52 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved

Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00356039AM22
RA File Number	03AA040112831 AM22
Licence No and Date	0311011426/15/02/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda and other paper and noted that firm's representative has appeared before NC through VC on dated 19.01.2023 and explain their case. The requisite information has also been submitted by the firm. After detailed deliberation and recommendation of technical authority, committee decided to approve the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. recommended
PVC COATED POLYESTER FABRIC MINEX 400 X 400 KN  (WEIGHT NOT LESS THAN 84134.0 KG)	26000  Sq. Mtr.	1	POLYESTER INDUSTRIAL YARN PE 26400 DTEX	42952 Kg.
		2	POLYESTER INDUSTRIAL YARN PE 666 DTEX	2782 Kg.
		3	PVC PASTE RESIN	10868 Kg.
		4	TRIS (CHLOROISOPROPYL) PHOSPHATE (TCPP)	11336 Kg.
		5	ZINC BORATE	2262 Kg.
		6	ALUMINIUM HYDROXIDE	10868 Kg.
		7	DI ISONONYL PLASTICIZER	1092 Kg.
		8	CHLORINATED PARAFFIN	4394 Kg.
		9	METHYLTIN MERCAPTIDE	182 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	53 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00373081AM22



RA File Number	04AX04000272 AM22
Licence No and Date	0411002792/02/03/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, committee decided approve the adhoc norms as under:

Taking cue from G14, the following norms may be recommended:

**EXPORT Item:** - Gents Leather Shoes –

Qty.: 8196 pairs

S. No	DESCRIPTION	Material Specification	Pairs	Qty. Recommended
1	PAPER BOX CORRUGATED	Brand Shoe Unit Box	8,196	Net to Net in Set
2	COW FINISHED LEATHER	Bovine Upper Leather	8,196	20857 Sq. feet
3	Shank	Nylon shank -	8,196	Net to Net in Pairs
4	FOOTBED	PU Molded foot bed	8,196	Net to Net in Pairs
5	Welt	PVC Welt	8,196	2822 Meter
6	Out Sole	Rubber Sole	8,196	Net to Net in Pairs

**EXPORT item (2):** Gents Synthetic Shoes.

Qty.: 8478 pairs

S. No	DESCRIPTION	Material Specification	Pairs	Qty. Recommended
12	PAPER BOX CORRUGATED	Brand Shoe Unit Box	8,478	Net to Net in Set

7	Shank	Nylon shank -	8,478	Net to Net in Pairs
8	FOOTBED	PU Molded foot bed	8,478	Net to Net in Pairs
9	Welt	PVC Welt	8,478	13366 Meter
10	Out Sole	Rubber Sole	8,478	Net to Net in Pairs
11	PU SYNTHETIC LINING(Relevant)	PU Lining Material	8,478	1967 Sq meter

**EXPORT ITEM 3: - Ladies Synthetic Shoes**

Qty.: – 504 pairs

S. No	DESCRIPTION	Material Specification	Pairs	Qty. Recommended
17	PAPER BOX CORRUGATED	Brand Shoe Unit Box	504	Net to Net in Set
13	Shank	Nylon shank -	504	Net to Net in Pairs
14	FOOTBED	PU Molded Foot bed	504	Net to Net in Pairs
15	Welt	PVC Welt	504	847 Meter
16	Out Sole	Rubber Sole	504	Net to Net in Pairs
18	PU SYNTHETIC LINING	PU Lining Material	504	97 sq. meter

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	54 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00375412AM22
RA File Number	05AX04001156 AM22

Licence No and Date	0511010679/04/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that comments from export division are still awaited. Therefore, the committee decided to wait for comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	55 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00381102AM22
RA File Number	04AX04000226 AM22
Licence No and Date	0411002840/09/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm has submitted in complete reply. After detailed deliberation, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Reason for asking Binder i.e Split leather 5.41 Meter along with Finished Leather. To justify the use of both item giving CAD/CAM and function with photograph etc.</li> <li>2. Quantity of Split Leather should be given in Sq. ft/metre.</li> <li>3. Loop specification with function giving photographs etc.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	56 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	COMPOSITES SOLUTION
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005862AM23
RA File Number	03AX04001543 AM22
Licence No and Date	0311013109/17/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. After detailed deliberation, committee decided to re-fix the adhoc norms as under:</p>	

Export item	Qty.	Import item	Qty. Recommended
Polyester Laid Netting/Scrim (With Binder)(8-15 GSM)	5000000 Sq. Mtr.	Polyester Laid Netting/Scrim (With Binder) (7-13 GSM)	5100000 Sq. Mtr.
		Adhesive Namely PVOH,PVC etc.	10000 Kg.

RA concerned may take necessary action subject to compliance of para **4.17** of HBP and other usual conditions.

Case No.	57 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00401473AM22
RA File Number	05AX04001353 AM22
Licence No and Date	0511011373/25/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol> <p>The case stands deferred.</p>	

Case No.	58 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00004319AM23
RA File Number	06AX04000157 AM22
Licence No and Date	0611001255/31/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested</p>	

for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and recommendation of technical authority, committee decided to approve the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
<p>Mens/ Ladies JACKET</p> <p>made out of</p> <p>Woven 100% Polyester Dyed Fabric GSM 50 to 350 +/-10%, Width 60 inch +/-10%</p> <p>( 29120 SQM after 5% wastage)</p> <p>Woven 100% Polyester Lining Width 60 to 65 inch +/-10%, GSM 50 to 150 +/-10%</p> <p>(29120 SQM after 5% wastage)</p> <p>and Nylon ZIP Fastner 48 Cms to 95 Cms with Lock 20800 Nos Net to Net</p>	10400 Nos.	Woven 100% Polyester Dyed Fabric GSM 50 to 350 +/-10%, Width 60 inch +/-10%	2.76 Sq. Mtr/Pc
		Woven 100% Polyester Lining Width 60 to 65 inch +/-10%, GSM 50 to 150 +/-10%	2.21 Sq. Mtr/Pc
		Nylon ZIP Fastner 48 Cms to 95 Cms with Lock (100% Nylon Zip and Runner made of Metallic)	2 Pc/Pc
<p>Mens/ Ladies BIB TROUSER</p> <p>made out of</p> <p>Woven 100% Polyester Dyed Fabric GSM 50 to 350 +/-10%, Width 60 inch +/-10%</p> <p>(16455.24 sqm after 5% wastage)</p> <p>Woven 100% Polyester Lining Width 60 to 65 inch +/-10%, GSM 50 to 150 +/-10%</p> <p>(16455.24 SQM after 5% wastage )</p> <p>and Nylon ZIP Fastner 25 Cms to 80 Cms with Lock 15900 Nos Net to Net</p>	5300 Nos.	Woven 100% Polyester Dyed Fabric GSM 50 to 350 +/-10%, Width 60 inch +/-10%	3.14 Sq. Mtr/Pc
		Woven 100% Polyester Lining Width 60 to 65 inch +/-10%, GSM 50 to 150 +/-10%	2.61 Sq. Mtr/Pc
		Nylon ZIP Fastner 25 Cms to 80 Cms with Lock (100% Nylon Zip and Runner made of Metallic)	3 Pc/pc
<p>Mens/ Ladies VEST</p> <p>made out of</p> <p>Woven 100% Polyester Dyed Fabric GSM 50 to 350 +/-10%, Width 60 inch +/-10%</p> <p>(6800.95 SQM after 5% wastage)</p> <p>Woven 100% Polyester Lining Width 60 to 65 inch +/-10%, GSM 50 to 150 +/-10%</p>	3700 Nos.	Woven 100% Polyester Dyed Fabric GSM 50 to 350 +/-10%, Width 60 inch +/-10%	1.70 Sq. Mtr/Pc
		Woven 100% Polyester Lining Width 60 to 65 inch +/-10%, GSM 50 to 150 +/-10%	1.36 Sq. Mtr/Pc

(6800.95 SQM after 5% wastage) and Nylon ZIP Fastner 50 Cms to 90 Cms with Lock 7400 Nos Net to Net		Nylon ZIP Fastner 50 Cms to 90 Cms with Lock  (100% Nylon Zip and Runner made of Metallic)	2 Pc/Pc
RA concerned may take necessary action subject to compliance of para <b>4.17</b> of HBP and other usual conditions.			

Case No.	59 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	SIMPLY SUEDES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00000204AM23
RA File Number	04AX04000013 AM23
Licence No and Date	0411003092/12/04/2022

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply for import item s.n. 01. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
LEATHER JACKETS MADE OUT OF SHEEP SKIN WITH NATURAL FUR/WOOL	540 nos.	1.	SHEEP NATURAL FUR SKIN	25 Sq. Ft/Pc
		2.	SHEEP NATURAL FUR SKIN	Not recommended
		3.	SHEEP NATURAL FUR SKIN	Not recommended

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	60 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00000331AM23
RA File Number	07AX04000048 AM23
Licence No and Date	0711003745/19/04/2022

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as applied for.

Net content should be matched in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	61 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00000558AM23
RA File Number	05AX04000194 AM23
Licence No and Date	0511012223/04/05/2022

Norms Committee Decision:

reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as under:

<b>Import Serial No</b>	<b>2,3,4,5,6,8,9,10</b>	<b>1</b>	<b>7</b>
Qty. Recommended	As Applied	4.30 Sq. Mtr/Pc	0.85 Sq. Mtr/Pc

GSM should be matched in export and import items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	62 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00000659AM23
RA File Number	04AX04000073 AM23
Licence No and Date	0411003254/09/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that the firm has submitted their reply. After detailed deliberation, committee decided to approve the adhoc norms as under:

S No	DESCRIPTION	Material Specification	Pairs	Qty. recommended per pair
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1	Synthetic Lining	PU. Master Piece+ 22P+Brshd Fabri A06 54 Cookie Dough+Wh+Wht - SYNTHETIC UPPER NON LEATHER	6,655	0.259	sqmtr
2	Synthetic Lining with foam	Rec 180925D SST+2mm K329FM + 32G Tricot Cookie Dough+Wh+Wht - MESH LINING FOAM	6,655	0.080	sqmtr
3	Zip	11.5cm NylonZip+ Head No Logo #5 CookieDough/Cookie Dough - zip	6,655	Net to net	nos
4	Elastic	80mm Elastic XYD20210369 Cookie Dough	6,655	Net +1%	Mtr
5	Strobel	Cosmo Strobel 44 White (70% RecylStbl III) INSOLE ATTACHMENT BOTTOM AREA	6,655	0.046	SQMTR
6	Foot bed	L20684 SL4120- 3TPEWNE+NTGENNLOG16- 1310- SSTRCYL180925D-COOKIE DOUGH - PU MOLDED FOOT BED	6,655	Net to Net	Pairs
7	Out Sole	Rubber Sole	6,655	Net to Net	Pairs
8	Unit Box	SHOE BOX	6,655	Net to Net	Pairs

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	63 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	FAIZ TANNING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00000680AM23
RA File Number	04AX04000100 AM23
Licence No and Date	0411003267/09/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation, committee decided to defer the case for further examination.	



The case stands deferred for re-listing.

Case No.	64 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005980AM23
RA File Number	05AX04000396 AM23
Licence No and Date	0511012595/17/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol> <p>The case stands deferred.</p>	

Case No.	65 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005947AM23
RA File Number	05AX04000450 AM23
Licence No and Date	0511012599/17/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Sole is made out of EVA, then where PU pre-polymer imported is used</li> <li>2. Upper is made out of PVC 100 gm/pair, why PVC same qty. is imported 2 times.</li> </ol> <p>The case stands deferred.</p>	

Case No.	66 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00000850AM23
RA File Number	02AX04000075 AM23
Licence No and Date	0211002415/18/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided complete information, there are no CADs attached. The firm has asked for more than one fabric for shell, but there is no indication for use of each fabric. Therefore, committee decided to ask the firm to appear before NC for personal hearing.</p> <p>The case stands deferred.</p>	

Case No.	67 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00000998AM23
RA File Number	05AX04000572 AM23
Licence No and Date	0511012811/26/05/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that comments from export division are still awaited. Therefore, the committee decided to wait for comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	68 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00006016AM23
RA File Number	07AX04000261 AM23
Licence No and Date	0711004148/01/06/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and recommendation of technical authority, committee decided to approve the adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of para <b>4.17</b> of HBP and other usual conditions.</p>	

Case No.	69 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001147AM23
RA File Number	07AX04000270 AM23
Licence No and Date	0711004160/02/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as applied for.</p> <p>Net content should be matched in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	70 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005981AM23
RA File Number	05AX04000614 AM23
Licence No and Date	0511013056/07/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol> <p>The case stands deferred.</p>	

Case No.	71 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001284AM23

RA File Number	06AX04000098 AM23		
Licence No and Date	0611001404/08/06/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. recommended</b>
Mens /Ladies Riding Breeches of Woven Dyed Fabric (The Content Woven Dyed Fabric 88% Recycled Nylon and 12% PU, GSM 200 to 270(+/-10%), Width 50 to 60 inch (+/-10%) (The Net content of Woven Dyed Fabric not less than 11429.49 SQM in export product)	5556 nos.	Woven Dyed Fabric 88% Recycled Nylon and 12% PU, GSM 200 to 270 (+/10%), Width 50 to 60 inch (+/-10%)	1.90 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	72 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005710AM23
RA File Number	02AX04000127 AM23
Licence No and Date	0211002519/10/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along-with other relevant papers and noted that this case was rejected in NC meeting no NC/5/MEET/Jan/202223/23 date 05.01.2023 due to non-submission of requisite information. After detailed deliberation, decided to defer the case for examination & comments of concerned technical authority.	
The case stands deferred.	

Case No.	73 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005759AM23
RA File Number	02AX04000132 AM23
Licence No and Date	0211002530/13/06/2022

## Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and noted that this case was rejected in NC meeting no NC/5/MEET/Jan/202223/23 date 05.01.2023 due to non-submission of requisite information. After detailed deliberation, decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of para **4.17** of HBP and other usual conditions.

Case No.	74 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001409AM23
RA File Number	04AX04000218 AM23
Licence No and Date	0411003473/15/06/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation, committee decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	75 / NC/5/MEET/Feb/202223/28		
Case Status	Case Approved		
Party Name	ARJAN IMPEX PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM APPLY 00001510AM23		
RA File Number	05AX04000829 AM23		
Licence No and Date	0511013319/20/06/2022		
Norms Committee Decision:			
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. recommended</b>
BED CUSHIONS FOR PETS OF VARIOUS SIZES MADE OF POLYESTER COATED FABRIC WITH PVC AND POLYESTER WOVEN COATED FABRIC WITH	330000 Nos.	POLYESTER COATED FABRIC WITH PVC WIDTH 55 to 65 INCH, 400-TO 480 GSM +/- 10%	1.903 Mtr/Pc
		POLYESTER WIOVEN COATED	0.32 Mtr/Pc

PVC DOTS OF RELEVANT GSM +/- 10%	FABRIC WITH PVC DOTS WIDTH 55 TO 65 INCH, 60 TO 120 GSM +/- 10%
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001599AM23
RA File Number	05AX04000627 AM23
Licence No and Date	0511013376/22/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. In each type of product whether small or large, 3% wastage has been shown. Applicant may show how 3% waste has been calculated considering from starting fabric in SQM to Final product SQM.
2. Percentage Wastage at each step of processing.

The case stands deferred.

Case No.	77 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001647AM23
RA File Number	04AX04000260 AM23
Licence No and Date	0411003514/24/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to approve the adhoc norms as under:

Taking cue from - **G-28, G-14, & G-9, the following norms may be recommended:**

**Export Item 1: LADIES LEATHER SHOE**

**Qty.:** 606 Pairs

**Import Items**

S No	Generic Description	Material Specification	Pairs	Qty. Recommended
1	Bovine Leather	Bovine Upper Leather 1.4-1.8mm	606.00	0.726 x 606 = 439.96 Sq. ft
2	Cotton Lining	Non-Woven Cotton Backer Lining	606.00	0.248 x 606 = 150.00 Sq.mt
3	Felt Lining	Insole Stroble	606.00	0.020 x 606 = 12.12 Sq.mt
4	INSOLE SHEET	Flexible Water Proof Insole 4mm	606.00	0.045 x 606 = 27.25 Sq.mt
5	Mesh Lining	Mesh Lining with Foam	606.00	109.00 Sq. mt
6	Pu Synthetic Lining	PU Lining Material 1.4mm	606.00	0.062 x 606 = 37.50 Sq.mt
7	Unit Sole	Rubber Sole With EVA & Shank	606.00	Net to net in Pairs
8	Footbed	PU Molded Footbed	606.00	Net to net in Pairs
9	Toe Cap	Aluminium Toe Cap	606.00	Net to net in Pairs
10	Reinforcement Tape	Polyester Webbing Tape	606.00	0.362 x 606 = 219.25 Mtr
11	Metal Fitting For Footwear	Copper Round Eyelet	606.00	Net +1% in Set

**2. Export Item: GENTS LEATHER SHOE****Qty.: 9384 Pairs****Import Items**

SI No	Generic Description	Material Specification	Pairs	Qty Recommended
12	Bovine Leather	Bovine Upper Leather 1.4-1.8mm	6474.00	1.700 x 6474 = 11005.61 Sq.ft
13	Cotton Lining	Non-Woven Cotton Backer Lining	8484.00	0.0115 x 8484 = 976.61 Sq.mt
14	Felt Lining	Insole Stroble	1062.00	0.024 x 1062 = 25.60 Sq.mt
15	INSOLE SHEET	Flexible Water Proof Insole 4mm	462.00	0.052 x 462 = 24.25 Sq.mt
16	Mesh Lining	Mesh Lining with Foam 3mm (Relevant)	900.00	155.25 Sq. mt
16	Mesh Lining	Water Proof Mesh Lining with Foam 3mm	8184.00	0.397 x 8184 = 3247.80 Sq.mt
19	Pu Synthetic Lining	PU Lining Material 0.8mm	7584.00	0.021 x 7584 = 157.28 Sq.mt
17	Non-Woven Lining	Micro Suede 0.7mm	5712.00	0.030 x 5712 = 172.00 Sq.mt
18	Polyester Lining	Non-Woven Polyester Lining	6822.00	0.027 x 6822 = 184.09 Sq.mt
20	Rubberise Material	Rubber + Non-Woven Material	6822.00	0.034 x 6822 = 232.56 Sq.mt
21	Unit Sole	Rubber Sole With EVA & Shank	9384.00	Net to net in Pairs



22	Footbed	PU Molded Footbed	9384.00	Net to net in Pairs
23	Midsole	PU Mid Sole	6822.00	Net to net in Pairs
24	Toe Cap	Aluminium Toe Cap / Carbon Toe Cap	2562.00	Net to net in Pairs
24	Toe Cap	Rubber Toe Component	600.00	Net to net in Pairs
25	Reinforcement Tape	Polyester Webbing Tape 15mm	900.00	1 x 900 = 900 Pairs
26	Metal Fitting For Footwear	Metal Round Eyelet / Nylon Oval Eyelet	6822.00	Net +1% in Pcs
27	Metal Fitting For Footwear	Copper Round Eyelet	762.00	Net +1% in Set
28	CONDUCTIVE TAPE	Conduction Thread	900.00	18.083 x 900 = 16275.00 Mtr
29	Reinforcement Tape	22mm Water Proof Seam Tape	762.00	0.952 x 762 = 725.25 Mtr
30	Webbing Tape	Polyester Webbing Tape 10mm	6822.00	0.422 x 6822 = 2876.79 Mtr

### 3. Export Item: GENTS LEATHER HALF BOOT –

Qty.: 43026 Pairs

#### Import Items

SI No	Generic Description	Material Specification	Pairs	Qty. Recommended
31	Bovine Leather	Bovine Upper Leather 1.4-1.8mm	37188.00	2.281 x 37188 = 84843.354 Sq.ft
32	Cotton Lining	Non-Woven Cotton Backer Lining	43026.00	0.173 x 43026 = 7456.77

				Sq.mt
33	Felt Lining	Insole Stroble	750.00	$0.037 \times 750 = 27.85$ Sq.mt
34	Mesh Lining	Mesh Lining With Foam 2-3mm (Relevant)	43026.00	15040.42 Sq. mt
34	Mesh Lining	Mesh Lining With Foam 2-3mm	42246.00	$0.257 \times 42246 = 10865.78$ Sq.mt
37	Pu Synthetic Lining	PU Lining Material 0.8mm	41286.00	$0.020 \times 41286 = 831.88$ Sq.mt
35	Non-Woven Lining	Micro Suede 0.7mm	30858.00	$0.022 \times 30858 = 674.21$ Sq.mt
36	Polyester Lining	Non-Woven Polyester Lining	40446.00	$0.056 \times 40446 = 2259.35$ Sq.mt
38	Rubberise Material	Rubber + Non-Woven Material	36006.00	$0.045 \times 36006 = 1605.15$ Sq.mt
39	Unit Sole	Rubber Sole With EVA & Shank	43026.00	Net to net in Pairs
40	Midsole	PU Mid Sole	36006.00	Net to net in Pairs
41	Footbed	PU Molded Footbed	43026.00	Net to net in Pairs
42	Toe Cap	Carbon Toe Cap	7020.00	Net to net in Pairs
42	Toe Cap	Rubber Toe Component	2970.00	Net to net in Pairs
43	Reinforcement Tape	22mm Water Proof Seam Tape	39696.00	$2.602 \times 39696 = 103273.39$ Mtr
44	VELCRO TAPE	100mm Velcro Hook & Loop	750.00	Net+1% in Mtr
45	Webbing Tape	Polyester Webbing Tape	42126.00	$0.452 \times 42126 = 19042.65$ Mtr
46	ZIPPER	Metal Zipper 140mm - 205mm	24066.00	Net to net Pcs

47	Metal Fitting For Footwear	Metal Round Eyelet / Nylon Oval Eyelet	37746.00	Net+1% in Pcs
48	Metal Fitting For Footwear	Copper Round Eyelet	4980.00	Net+1% in Set

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	78 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001775AM23
RA File Number	05AX04000913 AM23
Licence No and Date	0511013509/30/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. coloured Image with marking of each input.
3. Measurement chart.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	79 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	MADURA COATS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001802AM23
RA File Number	07AX04000386 AM23
Licence No and Date	0711004515/01/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.

The case stands deferred.

Case No.	80 / NC/5/MEET/Feb/202223/28
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Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00001888AM23
RA File Number	07AX04000451 AM23
Licence No and Date	0711004572/06/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as applied for.</p> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	81 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00002784AM23
RA File Number	05AX04001468 AM23
Licence No and Date	0511014474/25/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Calculation for requirement of leather indicating net import content and wastage separately for each type of export item.</li> <li>2. In manufacturing Leather belts, it may not be possible to manufacture belt without wastage, therefore, to give manufacturing process giving CAD/CAM of Export item.</li> <li>3. Secondly indigenous items have not been indicated, saying that it does not require indigenous item. But, it does not seem to be correct. Therefore, to enclose photograph and drawing design of export item</li> </ol> <p>The case stands deferred.</p>	

Case No.	82 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	AAMINA EXPORTS INC
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00002988AM23
RA File Number	04AX04000510 AM23
Licence No and	0411003918/07/09/2022

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as under:</p>	
<p><b>Export Item:</b> COW FINISHED LEATHER (thickness 1.2/1.3 MM)</p>	
<p><b>Qty.;</b> 1,90,000.0 Sq. feet</p>	
<p><b>Import Item:</b> COW CRUST LEATHER (thickness 1.4 MM/1.5 MM)</p>	
<p><b>Qty.;</b> 1,97,600.0 Sq. Feet</p>	
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	83 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SIDHAA CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003035AM23
RA File Number	05AX04001634 AM23
Licence No and Date	0511014726/09/09/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on mail and its receipt attached on portal. After detailed deliberation and recommendation of technical authority, committee decided defer the case for examination &amp; comments of concerned technical authority.</p>	
<p>The case stands deferred.</p>	

Case No.	84 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005738AM23
RA File Number	05AX04001674 AM23
Licence No and Date	0511014761/12/09/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms on NC Meeting no NC/5/MEET/Dec/202223/19 date 22.12.2022. After detailed deliberation, committee decided to re-fix the adhoc norms as applied for.</p>	

RA concerned may take necessary action subject to compliance of para **4.17** of HBP and other usual conditions.

Case No.	85 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	AAMINA EXPORTS INC
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003196AM23
RA File Number	04AX04000545 AM23
Licence No and Date	0411003957/19/09/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to ask the firm to furnish the clarification of “Nil” wastage from crust leather to finished leather.</p> <p>The case stands deferred.</p>	

Case No.	86 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003260AM23
RA File Number	05AX04001784 AM23
Licence No and Date	0511014935/21/09/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for high variation in wastage for various products having similar process of manufacturing.</li> <li>2. Justify the claim of inputs per pc giving details of fabric in SQM taken for starting the manufacturing, fabric left in SQMs after first stage and so on up to final stage. Wastage at each stage of manufacturing with justification.</li> <li>3. CAD and sketch for each product.</li> </ol> <p>After detailed deliberation, committee found that firm has submitted incomplete reply and decided to ask the firm to furnish proper reply as asked other-wise case will be rejected.</p> <p>The case stands deferred.</p>	

Case No.	87 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	JINDAL WOOLLEN INDUSTRIES LIMITED.

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003460AM23
RA File Number	33AX04000058 AM23
Licence No and Date	3311000909/29/09/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and noted that firm's application had been sent to Textiles commissioner, Mumbai for their comments and they have requested for some time to examine this case and submit the report. Therefore, committee decided to defer the case</p> <p>The case stands deferred.</p>	

Case No.	88 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003535AM23
RA File Number	05AX04001922 AM23
Licence No and Date	0511015140/04/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that comments from export division are still awaited. Therefore, the committee decided to wait for comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	89 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003548AM23
RA File Number	05AX04001936 AM23
Licence No and Date	0511015163/06/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that comments from export division are still awaited. Therefore, the committee decided to wait for comments.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	90 / NC/5/MEET/Feb/202223/28
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Case Status	Case Approved
Party Name	JAWANDSONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003669AM23
RA File Number	30AX04000307 AM23
Licence No and Date	3011002671/12/10/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
SOFA COVER- NYHAMN CVR F SB3 SKARTOFTA RED BROWN US DIMENSION IN CM 56.50*36.50*6  MADE OF 100% POLYESTER WOVEN DOPE DYED FABRIC	3494 Nos.	100 POLYESTER WOVEN DOPE DYED FABRIC WIDTH 150 CMS GMS 290+/-10%	7.08 Sq. mtr/Pc
SOFA COVER- NYHAMN CVR F SB3 NAGGEN BEIGE US DIMENSION IN CM 56.50*36.50*6  MADE OF 100% POLYESTER WOVEN DOPE DYED FABRIC	3924 Nos.	100 POLYESTER WOVEN DOPE DYED FABRIC WIDTH 150 CMS GMS 428+/-10%	6.52 Sq. mtr/Pc
SOFA COVER- NYHAMN CVR F SB3 NAGGEN DARK GREY US DIMENSION IN CM 56.50*36.50*6  MADE OF 100% POLYESTER WOVEN DOPE DYED FABRIC	5884 Nos.	100 POLYESTER WOVEN DOPE DYED FABRIC WIDTH 150 CMS GMS 428+/-10%	6.52 Sq. mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	91 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003688AM23
RA File Number	05AX04002018 AM23
Licence No and Date	0511015296/13/10/2022

**Norms Committee Decision:**



The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on portal. After detailed deliberation and recommendation of technical authority, committee decided defer the case for examination & comments of concerned technical authority.

The case stands deferred.

Case No.	92 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003790AM23
RA File Number	05AX04002011 AM23
Licence No and Date	0511015352/17/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD/Lay-Marker mentioning import/export serial no</li> <li>2. coloured Image with marking of each input.</li> <li>3. Measurement chart.</li> <li>4. Requirement of export wise import item in Sq. Mtr/Pc.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	93 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SIDHAA CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003826AM23
RA File Number	05AX04002037 AM23
Licence No and Date	0511015397/19/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on mail and its receipt attached on portal. After detailed deliberation and recommendation of technical authority, committee decided defer the case for examination &amp; comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	94 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00003895AM23
RA File Number	06AX04000236 AM23
Licence No and Date	0611001685/21/10/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD/Lay-Marker mentioning import/export serial no</li> <li>2. coloured Image with marking of each input.</li> <li>3. Measurement chart.</li> <li>4. Requirement of export wise import item in Sq. Mtr/Pc.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	95 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004026AM23
RA File Number	08AX04001280 AM23
Licence No and Date	0811006366/02/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Grey inspection, 1% waste and final inspection 3% waste is not justified.</li> <li>2. Applicant may justify 4%/ 5% waste in coating chemicals</li> <li>3. Chemicals with their weight consumed without add-on on the fabric and the chemicals with their weight that will give add on the finished fabric.</li> <li>4. Break up of weight of various chemicals added on, to increase the grey fabric to the tune of weight of finished coated fabric.</li> <li>5. Evidence that Silica and Silicon Di-Oxide are same</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	96 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004097AM23
RA File Number	03AX04003899 AM23

Licence No and Date	0311019046/07/11/2022	
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. After detailed deliberation and recommendation of technical authority, committee decided to approved the adhoc norms as under:		
Export Item-1: Sleeping Bag		
Qty.: 163265.0 Pcs		
Import Items:		
S. No.	Item Description	Qty. Recommended
1	100 Percent Polyester EMB DYED Fabric Front width 60" GSM-65 (+/- 10%)	Net +2.5% in Sq. mt
2	Z Coil of 6MM Dalh Lock ZCCP REC/260CM / Zipper with Puller	Net to net in pcs
Export Item-2: : Sleeping Bag		
Qty.: 51282.0 Pcs		
Import Items:		
S. No.	Item Description	Qty. Recommended
1	100 Percent Polyester WR CIRE EMB Dyed Fabric Front width 58" GSM-65 (+/- 10%)	Net +2.5% in Sq. mt
2	Zip Coil 6MM CONTINUOUS	Net +1% in Meter
3.	Slider Coil 6MM Dalh Lock	Net to net in pcs
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	97 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023

and Date	
HQ File Number	HQRNORM APPLY 00004298AM23
RA File Number	05AX04002071 AM23
Licence No and Date	0511015779/11/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the Size of Pillow.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	98 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM REVIW00005795AM23
RA File Number	05AX04002325 AM23
Licence No and Date	0511015777/11/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	99 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RAJESH PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004400AM23
RA File Number	13AX04000212 AM23
Licence No and Date	1311001573/16/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm's reply is not clear. After detailed deliberation, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. As per letter dated 28.01.2022 weight of pu sole / pair is 2502 gm/pair. However, import of pu pre-polymer is 188 gm/pair</li> <li>2. There is no indigenous input shown in app 4E, please explain.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	100 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004408AM23
RA File Number	03AX04003976 AM23
Licence No and Date	0311019280/17/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	101 / NC/5/MEET/Feb/202223/28												
Case Status	Case Approved												
Party Name	KERALA BALERS PRIVATE LTD												
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023												
HQ File Number	HQRNORM APPLY 00004450AM23												
RA File Number	10AX04000206 AM23												
Licence No and Date	1011001466/18/11/2022												
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: left;">Details of Export List</th> <th style="text-align: center;">Qty.</th> <th style="text-align: left;">Details of import item</th> <th style="text-align: center;">Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>PVC BACKED COIR DOOR MATS MATS/MATTINGS</td> <td style="text-align: center;">50000 SQM.</td> <td>PVC RESIN PASTE GRADE</td> <td style="text-align: center;">1.05KG/KG CONTENT IN EXPORT</td> </tr> <tr> <td></td> <td></td> <td>DIETHYL HEXYL CYCLOHEXANE PASTICIZER, PLASTICIZER</td> <td style="text-align: center;">1.05KG/KG CONTENT IN EXPORT</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		Details of Export List	Qty.	Details of import item	Qty. Recommended	PVC BACKED COIR DOOR MATS MATS/MATTINGS	50000 SQM.	PVC RESIN PASTE GRADE	1.05KG/KG CONTENT IN EXPORT			DIETHYL HEXYL CYCLOHEXANE PASTICIZER, PLASTICIZER	1.05KG/KG CONTENT IN EXPORT
Details of Export List	Qty.	Details of import item	Qty. Recommended										
PVC BACKED COIR DOOR MATS MATS/MATTINGS	50000 SQM.	PVC RESIN PASTE GRADE	1.05KG/KG CONTENT IN EXPORT										
		DIETHYL HEXYL CYCLOHEXANE PASTICIZER, PLASTICIZER	1.05KG/KG CONTENT IN EXPORT										

Case No.	102 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved

Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004451AM23
RA File Number	03AX04004163 AM23
Licence No and Date	0311019346/18/11/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>Accessories net to net with accountability.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	103 / NC/5/MEET/Feb/202223/28			
Case Status	Case Approved			
Party Name	RICHACO EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023			
HQ File Number	HQRNORM APPLY 00004524AM23			
RA File Number	05AX04002443 AM23			
Licence No and Date	0511015936/22/11/2022			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>				
<b>S. N</b>	<b>Details of Export List</b>	<b>Qty.</b>	<b>Details of import item</b>	<b>Qty. Recommended</b>
1	Ladies Trouser Made Of 100% Linen Bleached Woven Fabric GSM 215+/-10% Style No. 100135316, 100135321	3056 NOS	100% Linen Bleached Woven Fabric GSM 215+/-10%	2.50 Sq. mtr/pc.
2	Ladies Trouser Made Of 100% Linen Dyed Woven Fabric GSM 165+/-10% Style No. 100041532, 100086085	7504 NOS	100% Linen Dyed Woven Fabric GSM 165+/-10%	2.50 Sq. mtr/pc.
3	Ladies Trouser Made Of 100% Linen Yarn Dyed Woven Fabric GSM 178+/-10% Style No.	1308 NOS	100% Linen Yarn Dyed Woven Fabric GSM 178+/-10%	2.60 Sq. mtr/pc.

100041532, 100086085				
4	Ladies Trouser Made Of 99% Linen 1% Other Yarn Dyed Woven Fabric GSM 178+/-10% Style No. 100169419	4166  NOS	99% Linen 1% Other Yarn Dyed Woven Fabric GSM 178+/-10%	2.70 Sq. mtr/pc.
5	Ladies Trouser Made Of 100% Linen Unbleached Woven Fabric GSM 178+/-10% Style No. 100041532, 100086085	996  NOS	100% Linen Unbleached Woven Fabric GSM 178+/-10%	2.50 Sq. mtr/pc.
GSM should be matched in both the import and export items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	104 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004815AM23
RA File Number	05AX04002593 AM23
Licence No and Date	0511016190/05/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.	
Style no of export item should be mentioned in shipping bill.	
GSM should be matched in export and import items.	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	105 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004814AM23
RA File Number	05AX04002404 AM23
Licence No and Date	0511016189/05/12/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. coloured Image with marking of each input.
3. Measurement chart provided by the buyer.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	106 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004936AM23
RA File Number	05AX04002682 AM23
Licence No and Date	0511016305/12/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination & comments of concerned technical authority.	
The case stands deferred.	

Case No.	107 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	INCAS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004947AM23
RA File Number	05AX04002686 AM23
Licence No and Date	0511016318/12/12/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> <li>1. CAD/Lay-Marker mentioning its all specification.</li> <li>2. coloured Image with marking of each input.</li> <li>3. Measurement chart/size specification.</li> <li>4. Copy of actual Paper pattern used for manufacture of garments.</li> <li>5. usages of other accessories may also be indicated</li> </ol>	
The case stands deferred for re-listing.	



Case No.	108 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004951AM23
RA File Number	06AX04000287 AM23
Licence No and Date	0611001749/12/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	109 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004955AM23
RA File Number	05AX04002675 AM23
Licence No and Date	0511016319/13/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD/Lay-Marker mentioning import/export serial no</li> <li>2. coloured Image with marking of each input.</li> <li>3. Measurement chart.</li> <li>4. Requirement of export wise import item in Sq. Mtr/Pc.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	110 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00004981AM23
RA File Number	05AX04002699 AM23
Licence No and Date	0511016368/14/12/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.

The case stands deferred.

Case No.	111 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005036AM23
RA File Number	05AX04002753 AM23
Licence No and Date	0511016421/16/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	112 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SIDHAA CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005070AM23
RA File Number	05AX04002749 AM23
Licence No and Date	0511016441/19/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD/Lay-Marker mentioning import/export serial no</li> <li>2. coloured Image with marking of each input.</li> <li>3. Measurement chart.</li> <li>4. Requirement of export wise import item in Sq. Mtr/Pc.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	113 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023

HQ File Number	HQRNORM APPLY 00005590AM23
RA File Number	04AX04000900 AM23
Licence No and Date	0411004723/06/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Exact function of import (paper support) and its CIF value whether it is exported along with shoe</li> <li>2. Whether nylon tape and polyester film are used as consumables in the process of mfg. and if so CIF value of each item separately</li> </ol> <p>The case stands deferred.</p>	

Case No.	114 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005592AM23
RA File Number	02AX04000559 AM23
Licence No and Date	0211003628/06/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	115 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005593AM23
RA File Number	02AX04000558 AM23
Licence No and Date	0211003629/06/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	116 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005606AM23
RA File Number	05AX04002929 AM23
Licence No and Date	0511016772/09/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	117 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005608AM23
RA File Number	05AX04002969 AM23
Licence No and Date	0511016773/09/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Applicant to justify claim of 12% shrinkage</li> <li>2. Efficiency as low as 32.9%, justification for it.</li> <li>3. CIM submitted for items 7 to 15 only. Why?</li> </ol> <p>The case stands deferred.</p>	

Case No.	118 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005618AM23
RA File Number	02AX04000575 AM23
Licence No and	0211003635/09/01/2023

Date	
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> <li>1. To give CAD/CAM of the export items using Finished Leather and lining material with efficiency.</li> <li>2. To give specification/GSM of the import items and indigenous items to use and to fill 4 E.</li> <li>3. To give width of lining material with unit of measurement in Sq. Metre/Sq. yard.</li> </ol>	
The case stands deferred.	

Case No.	119 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005642AM23
RA File Number	02AX04000568 AM23
Licence No and Date	0211003638/10/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> <li>1. Jacket, whether gents/ladies? Image is also required.</li> <li>2. In export description one fabric is mentioned but under inputs -two. What are those and where used in the garment?</li> </ol>	
The case stands deferred.	

Case No.	120 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005663AM23
RA File Number	03AX04005096 AM23
Licence No and Date	0311020623/11/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;	
<ol style="list-style-type: none"> <li>1. 5 input fabrics are claimed. The components where used.</li> </ol>	

2. Per Pc requirement of input fabric. If more than SION-Justification.
3. All 5 input fabrics to be indicated in colored image mentioning input fabric-1,2,3.....and so on.

The case stands deferred.

Case No.	121 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005670AM23
RA File Number	02AX04000569 AM23
Licence No and Date	0211003661/11/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Jacket, whether gents/ladies? Image is also required.</li> <li>2. In export description one fabric is mentioned but under inputs -two. What are those and where used in the garment?</li> </ol> <p>The case stands deferred.</p>	

Case No.	122 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005671AM23
RA File Number	02AX04000567 AM23
Licence No and Date	0211003662/11/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Jacket, whether gents/ladies? Image is also required.</li> <li>2. In export description one fabric is mentioned but under inputs -two. What are those and where used in the garment?</li> </ol> <p>The case stands deferred.</p>	

Case No.	123 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred

Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005674AM23
RA File Number	05AX04002982 AM23
Licence No and Date	0511016825/11/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	124 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005657AM23
RA File Number	05AX04002951 AM23
Licence No and Date	0511016805/11/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	125 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	TARUN TEXTILES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005703AM23
RA File Number	06AX04000317 AM23
Licence No and Date	0611001805/12/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	126 / NC/5/MEET/Feb/202223/28
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Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005752AM23
RA File Number	05AX04003053 AM23
Licence No and Date	0511016877/16/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	127 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005775AM23
RA File Number	04AX04000925 AM23
Licence No and Date	0411004779/17/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Complete specification, giving a thickness of import item WET BLUE BULL HIDES and Export item.</li> <li>2. Compare the requirement of items in tabular form with SION G-7 published in Hand book of Procedure vol II,</li> <li>3. To give chemical name of import items, (not Brand name of import items). If additional items are required than to give full justification.</li> <li>4. To fill indigenous items also in Annexure 4 E.</li> </ol> <p>The case stands deferred.</p>	

Case No.	128 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005776AM23
RA File Number	04AX04000930 AM23
Licence No and Date	0411004780/17/01/2023



## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Exact function of import (paper support) and its CIF value whether it is exported along with shoe
2. Whether nylon tape and sealing tap are used as consumables in the process of Mfg. and if so CIF value of each item separately

The case stands deferred.

Case No.	129 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	CHOWDHARY OVERSEAS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005808AM23
RA File Number	06AX04000322 AM23
Licence No and Date	0611001816/18/01/2023

## Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.

The case stands deferred.

Case No.	130 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005854AM23
RA File Number	32AX04000470 AM23
Licence No and Date	3211004293/20/01/2023

## Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.

The case stands deferred.

Case No.	131 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	BHIM POLYFAB INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023

HQ File Number	HQRNORM APPLY 00005867AM23		
RA File Number	03AX04004981 AM23		
Licence No and Date	0311020896/23/01/2023		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Flexible Intermediate Bulk Containers (Attachment Bag) (Net Content : PP Granules 68% : 136000 kgs, U.V. Stabilizer Master batch (Containing Not more than 20% U.V. Stabilizer) 2% : 4000 kgs, Polypropylene Recycled Granules 30% : 60,000 kgs)	200000 Kg.	PP Granules	152320 Kg.
		U.V. Stabilizer Master batch (Containing not more than 20% U.V. Stabilizer)	2720 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	132 / NC/5/MEET/Feb/202223/28		
Case Status	Case Deferred		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM APPLY 00005879AM23		
RA File Number	05AX04003102 AM23		
Licence No and Date	0511016976/23/01/2023		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;			
<ol style="list-style-type: none"> <li>Reason for high wastage of Cow Crust Leather and to give thickness &amp; specification of crust leather.</li> <li>Difference in export description of normal wastage and higher wastage.</li> </ol>			
The case stands deferred.			

Case No.	133 / NC/5/MEET/Feb/202223/28		
Case Status	Case Deferred		
Party Name	MARUTI TECHNO RUBBER PVT LTD		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM APPLY 00005881AM23		

RA File Number	05AX04003052 AM23
Licence No and Date	0511016983/23/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. As per mfg. process other materials are also used in coating mixture</li> <li>2. Please provide coating mixture composition in weight terms and qty. of other inputs used along with PVC resin</li> </ol> <p>The case stands deferred.</p>	

Case No.	134 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005885AM23
RA File Number	06AX04000326 AM23
Licence No and Date	0611001825/23/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Mfg. process in detail indicating use of each import item and indigenous input if any</li> <li>2. Gsm of export product</li> <li>3. Exact name of treatment agent with its function and catalogue</li> <li>4. % solid content of PU adhesive</li> </ol> <p>The case stands deferred.</p>	

Case No.	135 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	RNG EXPORTS INDIA
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005887AM23
RA File Number	06AX04000328 AM23
Licence No and Date	0611001827/23/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. To explain how the Leather belt will be made without (Nil) any wastage of Finished Leather.</li> </ol>	

2. Complete calculation with CAD/CAM of export item, using finished leather, giving net import content and wastage separately.

3. To indicate indigenous items in manufacturing export item in 4E annexure.

The case stands deferred.

Case No.	136 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	PEE AAA IMPEX
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005909AM23
RA File Number	32AX04000486 AM23
Licence No and Date	3211004319/24/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.	
The case stands deferred.	

Case No.	137 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005901AM23
RA File Number	05AX04003088 AM23
Licence No and Date	0511017007/24/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.	
The case stands deferred.	

Case No.	138 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005929AM23
RA File Number	04AX04000919 AM23
Licence No and	0411004829/27/01/2023

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p>	
<ol style="list-style-type: none"> <li>1. Specification/ thickness of import items Cow finished leather and to give CAD/CAM of cutting Leather for the manufacturing Shoe Upper, indicating calculation and net + wastage for the import items.</li> <li>2. To indicate whether Synthetic lining and full insole socks will be procured and used indigenously for manufacturing export item.</li> <li>3. In 4 E, only Cow finished Leather has been shown as import items and all other items shown as indigenous, the same is to be confirmed.</li> <li>4. In application, the export item is Gents Shoe Uppers whereas in 4 E, it is Gents half boot upper.</li> </ol>	
The case stands deferred.	

Case No.	139 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005971AM23
RA File Number	04AX04000954 AM23
Licence No and Date	0411004838/30/01/2023
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p>	
<ol style="list-style-type: none"> <li>1. Specification of import items (GSM, width etc.) and thickness of Cow finished leather/Sheep leather/lamb fur leather and to indicate whether export item is gents or ladies closed leather shoe.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Shoe Upper, indicating calculation and net + wastage for the import items. Reason for using both Cow finished leather, Lamb Fur Leather &amp; Sheep Finished Leather for a single export item.</li> <li>3. To indicate whether Synthetic lining and full insole socks will be procured and used indigenously for manufacturing export item and to fill indigenous items in 4 E annexure.</li> <li>4. Compare the requirement in tabular form with SION at G-13 or G-22 (as the case may be) specifying ladies or Gents. If any, higher quantity/additional item/s are required, then to give justification.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	140 / NC/5/MEET/Feb/202223/28
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00005993AM23

RA File Number	05AX04003146 AM23		
Licence No and Date	0511017080/31/01/2023		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority to approve the Adhoc norms as under:			
Taking cue from G-33, the following norms are recommended:			
<b>Export item:</b> LADIES LEATHER HAND BAGS			
<b>Qty.:</b> 40000 Nos.			
<b>Import items:</b>			
S. No	Item Technical Characteristics / Quality etc.	UOM	Technical Characteristics Qty. Recommended
1	Finished Cow Leather (relevant thickness)	SQFT	leather NET CONTENT +7.5% W
			GSM 100 +
	Cotton Fabrics - Dyed/ Bleached/		- 10% to GSM 400 + - 10%
2	Washed in various colors with GSM 100 (+/- 10%) to GSM 400 (+/- 10%).	SQMTRS	NET CONTENT + 5% W
	Width ranging from 42"-60"		
			GSM 100 +
	Polyester Fabrics - Dyed in various		- 10% to GSM 400 + - 10%
3	colors with GSM 100 (+/- 10%) to GSM 400 (+/- 10%). Width ranging from 42"-	SQMTRS	NET CONTENT + 5% W

	60"			
			GSM 100 +	
	Nylon/Polyester Fabrics - Pu Coated in		- 10% to GSM 400 + - 10%	
4	various colors with GSM 100 (+/- 10%) to GSM 400 (+/- 10%). Width ranging	SQMTRS		NET CONTENT + 5% W
	from 42"-60"			
5	PU SYNTHETIC & impregnated coated/ covered or laminated fabric, GSM 100 (+ - 10%) TO GSM 400 ( + - 10%)	SQMTRS	0.8mm to 1.4 mm	NET CONTENT + 5% W
6	Transparent sheet, made of PVC	SQMTRS	0.1 mm to 2.00 mm	NET CONTENT + 1% W
7	Talin - Plastic sheet in various thickness	SQMTRS	0.3 mm to 0.9 mm	NET CONTENT + 1% W
8	Salpa/Board in various thickness & forms	SQMTRS	0.2 mm to 1.00 mm	NET CONTENT + 1% W
9	Tela Adhesive/ cotton fabric with GSM 50 (+/- 10%) & GSM 180 (+/- 10%)	SQMTRS	GSM 50 + - 10% & GSM 180 + - 10%	NET CONTENT + 1% W
			GSM 200 +	

10	Microfibre Sintex etc. -RUBBERISED TEXTILE FABRIC in various thickness	SQMTRS	- 10% to GSM 400 + - 10%	NET CONTENT + 1% W
11	Antistrappo - Nylon Woven	SQMTRS	GSM 80 + - 10%	NET CONTENT + 1% W
12	High Density Non-Woven	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% W
13	Felt in various thickness	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% W
14	PVC tubular cord	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% W
15	PVC beading wire	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% W
16	Cotton cord/String	MTRS	0.3 mm to 2.00 mm	NET CONTENT + 1% W
17	Gross grain tape	MTRS	0.9 mm to 2.00 mm	NET CONTENT + 1% W
18	webbings in various widths and colors	MTRS	2.0 TO 2.5 MM	NET CONTENT + 1% W
19	Metal zippers in various finishes	MTRS	In metal	NET CONTENT + 1% W
20	Nylon Zippers in different teeth sizes	MTRS	# 3 to # 10	NET CONTENT + 1% W
21	Nylon Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% W
22	Zip Pullers	PCS	# 3 to # 10	NET CONTENT + 1% W



24	Zip sliders	PCS	# 3 to # 10	NET CONTENT + 1% W
25	Zip stoppers	PCS	# 3 to # 10	NET CONTENT + 1% W
26	Metal Chain	MTRS	In metal	NET CONTENT + 1% W
27	Metal Locks	PCS	In metal	NET CONTENT + 1% W
28	Eyelets	PCS	In metal	NET CONTENT + 1% W
29	Magnet	pcs	In metal	NET CONTENT + 1% W
30	Rings, Buckle, Studs, Dog hooks, under plates, rivets, logo plates & other metal fittings etc.	PCS	In metal	NET CONTENT + 1% W
31	Buttons	PCS	In metal	NET CONTENT + 1% W
32	Logo letters	SET	In metal	NET CONTENT + 1% W
33	Edge ink in various colors - Leather polish	KG	leather polish	3600.0 kg*
34	Edge coloring chemicals – Leather polish	KG	leather polish	888.0 kg*
35	Synthetic / Latex	KG	water based adhesive	6000 kg*
36	Cardboard boxes in various sizes	PCS	of cardboard paper	as per packing policy
37	cardboard sheet	PCS	of paper	as per packing policy
38	Cotton bag in various sizes & colors	PCS	of cotton	as per packing policy

39	Polyester bag in various sizes & colors	pcs	of polyester	as per packing policy
40	Paper Label	PCS	of paper	Net to net
41	Woven Label	PCS	of woven	Net to net
42	Hanger	PCS	plastic	Net to net
43	Care Booklets	PCS	of paper	Net to net
44	Envelope	PCS	of paper	Net to net
45	Tag	PCS	paper tags	Net to net
46	Sticker	pcs	sticker	Net to net
	Tissue paper with GSM 32 (+/- 10%)	kgs	GSM 32 + - 10%	NET CONTENT + 1% W.

\*Subject to 2% FOB value of export.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	141 / NC/5/MEET/Feb/202223/28		
Case Status	Case Approved		
Party Name	SAFEFLEX INTERNATIONAL LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023		
HQ File Number	HQRNORM APPLY 00006009AM23		
RA File Number	56AX04000263 AM23		
Licence No and Date	5611001519/31/01/2023		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
<b>Export items</b>	<b>Qty.</b>	<b>Import items</b>	<b>QTY. Recommended</b>
Warp Knit Fabric		HDPE Granules	70 MT

(Net content of HDPE 60 MT, LLDPE 120 MT, 200 MTR LLDPE Granules U. V. Master Batch 4 MT and Colour Master Batch 16 MT)	120 MT
	U. V. Master Batch 4.4 MT
	Colour Master Batch 17.6 MT
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	142 / NC/5/MEET/Feb/202223/28
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 28 and 21/02/2023
HQ File Number	HQRNORM APPLY 00006014AM23
RA File Number	07AX04001648 AM23
Licence No and Date	0711006326/01/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concerned technical authority.	
The case stands deferred.	